

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0001099/2023	AJIT TOPNO VS STATE OF ODISHA	SARADA PRASAD DASH VS	MAHULPALI /166 /2022 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000679/2022
2	BLAPL/0001100/2023	KANHA SWAIN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	LAXMISAGAR P.S. /295 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000329/2022
3	BLAPL/0001101/2023	SANKAR DAKUA VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /61 /2001 A.D.J.,BHANJANAGAR(Ganjam) ST/0000164/2018
4	BLAPL/0001102/2023	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /191 /2022 J.M.F.C,TALCHER(Anugul) GR/0002637/2022
5	BLAPL/0001103/2023	SETO RAIKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /63 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000057/2021
6	BLAPL/0001104/2023	MOHAN KALO @ MANAS KALO VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /295 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0003374/2022
7	BLAPL/0001105/2023	BINAY KUMAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BADAMBADI /3 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000003/2023
8	BLAPL/0001106/2023	SRABAN KUMAR VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI GRPS /116 /2022 SPECIAL JUDGE, PURI(Puri) Spl/0000158/2022
9	BLAPL/0001107/2023	RAJ KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	SUNABEDA /86 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000057/2021
10	BLAPL/0001108/2023	DIPAK KUMAR VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI GRPS /116 /2022 SPECIAL JUDGE, PURI(Puri) Spl/0000158/2022
11	BLAPL/0001109/2023	NITISH KUMAR TRIPATHY VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KHANDAGIRI P.S. /20 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000049/2023

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0001110/2023	SATENDRA SHAH VS STATE OF ODISHA	S.S.RAY (2) VS	LAXMISAGAR P.S. /14 /2022 5TH ADDL.SESIONS JUDGE, BBSR(Khordha) TR/0000026/2022
13	BLAPL/0001111/2023	SK. ARIF BOX VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /325 /2022 () //
14	BLAPL/0001112/2023	PRADIP KUMAR VS STATE OF ODISHA	M.M.SWAIN VS	GUDARI /41 /2022 () //
15	BLAPL/0001113/2023	MITHUN MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	THUAMUL RAMPUR /179 /2022 () //
16	BLAPL/0001114/2023	TRILOCHAN MAJHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JUNAGARH /344 /2022 () //
17	BLAPL/0001115/2023	AMIT KUMAR SAHU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHURDA MODEL /650 /2022 () //
18	BLAPL/0001116/2023	RAJKUMAR @ UDAYA SINGH VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /350 /2022 () //
19	BLAPL/0001117/2023	SIDHANTA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //
20	BLAPL/0001118/2023	ANIL KUMAR DASH VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NAKTIDEUL /15 /2012 () //
21	BLAPL/0001119/2023	SOUBHAGYA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /365 /2022 () //
22	BLAPL/0001120/2023	ALOK BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /122 /2020 () //
23	BLAPL/0001121/2023	RAMAN DASH @ PINTU	SARBESWAR SAHOO	SAINTALA /100 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001122/2023	SANJIT KUMAR PATEL @ SANJIT PATEL	BYOMOKESH SAHOO	KUCHINDA /198 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001123/2023	HANIF SEIKH	S.S.RAY (2)	SUNDARGARH TOWN /402 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001124/2023	NARAYAN PALEI	GOREKHANATH DAS	BADAGODA P.S. /470 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001125/2023	RAMA MUDULI	SANGRAM KESHARI ROUT	MACHHKUND /57 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001126/2023	DUMAR PUJARI @ BHATRA	RAJIB LOCHAN PATTNAIK	KODINGA /114 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001127/2023	BIRENDRA KHURA	SOUMYA RANJAN MOHANTY	TENTULIKHUNTI /165 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001128/2023	DEEPALI @ DEEPAK CHOUDHURY	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /480 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001129/2023	DEEPALI @ DEEPAK CHOUDHURY	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /479 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001130/2023	HARIHAR PRADHAN	SIDHARTHA DAS	barpalli /216 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001131/2023	SANTOSH KUMAR SAHOO	SAROJ MOHARANA	KANDHEIGOLE /379 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001132/2023	SAJAN SETHI @ SAJAN SAMANUYA	DEBA KUMAR RATH	MANCHESWAR P.S. /361 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0001133/2023	STATE OF ODISHA DAMBARU BHUMIA VS	ARIJEET MISHRA VS	// B.SINGHPUR /18 /2021 ()
36	BLAPL/0001134/2023	STATE OF ODISHA TULARAM HARIJAN VS	ARIJEET MISHRA VS	// KUNDRA /4 /2023 ()
37	BLAPL/0001135/2023	STATE OF ODISHA TOFAN KUMAR MALLICK VS	ALOK KUMAR DAS VS	// JAGATSINGPUR /199 /2022 ()
38	BLAPL/0001136/2023	STATE OF ODISHA JUDHISTER SETH VS	SARATHI JYOTI MOHANTY VS	// barpalli /243 /2020 ()
39	BLAPL/0001137/2023	STATE OF ODISHA PRADOSH KUMAR SWAIN VS	MANOJ KUMAR MOHANTY VS	// MARKAT NAGAR /225 /2022 ()
40	BLAPL/0001138/2023	STATE OF ODISHA HUSSAIN ANSARI VS	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /297 /2022 ()
41	BLAPL/0001139/2023	STATE OF ODISHA RASEDUL ISLAM SEKH VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
42	BLAPL/0001140/2023	STATE OF ODISHA BANKA @ JAYABANTA BHUE VS	SACHIDANANDA PADHEE VS	// BHATILI /269 /2022 ()
43	BLAPL/0001141/2023	STATE OF ODISHA TUKUNA BADATIA VS	PRATYUSHA NAIDU VS	// DIGAPAHANDI /256 /2022 ()
44	BLAPL/0001142/2023	STATE OF ODISHA BIKRAM MALLIK VS	SURESH KUMAR JENA VS	// BINJHARPUR /420 /2022 ()
45	BLAPL/0001143/2023	STATE OF ODISHA LIPA @ PRADIPTA KUMAR MALLICK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// JAGATSINGPUR /642 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0001144/2023	SURENDRA SAHOO @ SURENDRA KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
47	BLAPL/0001145/2023	ANANTA KUMAR JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BHOGRAI /75 /2022 () //
48	BLAPL/0001146/2023	SIBA MUDULI VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /88 /2022 () //
49	BLAPL/0001147/2023	ASHUTOSH SINGH VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 () //
50	BLAPL/0001148/2023	TAPAN DAS VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /93 /2022 () //
51	BLAPL/0001149/2023	BABOR ALI @ BABAR ALI VS STATE OF ODISHA	S.S.RAY 2 VS	SUNDARGARH TOWN /402 /2022 () //
52	BLAPL/0001150/2023	MANTU SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
53	BLAPL/0001151/2023	BAMA @ SUBARNA BEHERA MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDRAPUR /55 /2022 () //
54	BLAPL/0001152/2023	AKRAM KHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BOUDH /173 /2021 () //
55	BLAPL/0001153/2023	Y. JAGANNATH VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	LALBAG /174 /2021 () //
56	BLAPL/0001154/2023	AMIYA KUMAR PADHY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BAIDYANATHPUR /263 /2019 () //
57	BLAPL/0001155/2023	JIKHARIYA PANI	SUCHIT KUMAR NAYAK	ADVA /160 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001156/2023	SURAJ SINGH	SARAT KUMAR JENA	BARGARH /568 /2017
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001157/2023	ANANDA BEHERA @ UTTAM DAS	CHIRANJIB ROUT	TALCHER TOWN /522 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001158/2023	SUNNY KUMAR	DEVASHIS PANDA	DHARUADIHI /163 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001159/2023	CHAITAN KHILLO @ ANKIT	PRASANTA KUMAR SAHOO	SEMILLIGUDA /75 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0001160/2023	DEEPAK KUMAR DAS	SMRUTI RANJAN MOHAPATRA	CHOUDWAR /15 /2018
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0001161/2023	BASANTA KUMAR @ PRASANTA GOUDA	AVIJIT PATNAIK	BANHARPALI /4 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0001162/2023	RAMESH BHOI @ LANDA	PRAJIT KUMAR PRADHAN	BIRMAHARAJPUR /33 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0001163/2023	MD. KAMAL	DIPTI REKHA NANDA	BANHARPALI /240 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0001164/2023	SOUMYA RANJAN MOHANTY	SOMANATH SATAPATHY	//0
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0001165/2023	AMULYA KUMAR PRADHAN	SURYAKANTA DWIBEDI	JODA /347 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0001166/2023	MANAS @ ABINASH SOY	ARIJEET MISHRA	KALINGA NAGAR /3 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0001167/2023	STATE OF ODISHA JAYADEV PANDEY @ PALTU PANDEY VS	AKSHAYA KUMAR SAHOO VS	// BODEN /227 /2022 ()
70	BLAPL/0001168/2023	STATE OF ODISHA UTTAM KUMAR MALLIK VS	ASHOK DAS VS	// / /0 ()
71	BLAPL/0001169/2023	STATE OF ODISHA MANORANJAN@MANU SAHU VS	SUCHIT KUMAR NAYAK VS	// PADMAPUR /99 /2022 ()
72	BLAPL/0001170/2023	STATE OF ODISHA TAPAS RANA VS	BASANTA KUMAR DAS VS	// KULIANA /150 /2022 ()
73	BLAPL/0001171/2023	STATE OF ODISHA KALU @ RANKANIDHI PALEI VS	BIKRAM CHANDRA GHADEI VS	// BRAHMAGIRI /43 /2019 ()
74	BLAPL/0001172/2023	STATE OF ODISHA CHIRANJEEB BEHERA VS	NIRANJAN LENKA VS	// KHUNTA /242 /2022 ()
75	BLAPL/0001173/2023	STATE OF ODISHA SANJAY MOHANTY VS	BHABANI SANKAR DAS VS	// BHOGRAI /190 /2022 ()
76	BLAPL/0001174/2023	STATE OF ODISHA KSHIRA SAGAR SAHU VS	SHUBHENDU KUMAR PARIDA VS	// BALLIGUDA /151 /2022 ()
77	BLAPL/0001175/2023	STATE OF ODISHA JAGA @ JAGANNATH SWAIN VS	PURNA CHANDRA MISHRA VS	// BADAMBADI /322 /2022 ()
78	BLAPL/0001176/2023	STATE OF ODISHA MANOJ ROHIDAS VS	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /7 /2023 ()
79	BLAPL/0001177/2023	STATE OF ODISHA BABLU @ AMIYA KUMAR MOHARANA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// NUAGAON /40 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0001178/2023	SOURAV MAITY VS STATE OF ODISHA	RABINDRANATH PANDA VS	BHARATPUR PS /175 /2022 () //
81	BLAPL/0001179/2023	PUNJILAL MEHER VS STATE OF ODISHA	S.S.RAY-2 VS	PATNAGARH /35 /2018 () //
82	BLAPL/0001180/2023	KHAGESWAR YADAV VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	TUMUDIBANDHA /50 /2022 () //
83	BLAPL/0001181/2023	SILU @ SURYAKANTA CHHOTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAIDESWAR /54 /2016 () //
84	BLAPL/0001182/2023	DHANU PRADHAN VS STATE OF ODISHA	ASHOK DAS VS	/ /0 () //
85	BLAPL/0001183/2023	HARENDRA KUMAR VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /62 /2022 () //
86	BLAPL/0001184/2023	BIJENDRA SINGH VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /62 /2022 () //
87	BLAPL/0001185/2023	SUMEET SAHARAN VS STATE OF ODISHA	SHYAM MANOHAR VS	MATHILI /42 /2021 () //
88	BLAPL/0001186/2023	BULI BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BIRIDI PS /152 /2021 () //
89	BLAPL/0001187/2023	GAJANAN MEHER VS STATE OF ODISHA	RAMAKANTA DAS VS	/ /0 () //
90	BLAPL/0001188/2023	TAPAN KUMAR SAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	EOW,BHUBANESWAR /16 /2019 () //
91	BLAPL/0001189/2023	MINTU @ SUVENDU SARDAR	BASANTA KUMAR DAS	KUAKHIA /97 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
92	CMAPL/000066/2023	BIKRAM CHANDRA PATRNAIK	BIBHUTIBHUSAN MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
93	CMAPL/000067/2023	THE MANAGEMENT OF EXE. ENGINEER	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
94	CMAPL/000068/2023	RABINDRA NATH SETHY	RAMA KRISHNA BISOI	//
		VS	VS	0
		PRINCIPAL SECY., MSME DEPTT.		//
95	CMAPL/000069/2023	RASMI PARIDA	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
96	CMAPL/000070/2023	RINKI KATHAR	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
97	CMAPL/000071/2023	SUCHETA DAS	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
98	CMAPL/000072/2023	REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA	ADV	//
		VS	VS	0
		SWAMI VIVEKANANDA MEMORIAL (A) COLLEGE		//
99	CMAPL/000073/2023	SK. RIAJUDDIN	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
100	CMAPL/000074/2023	AJAY KUMAR SWAIN	DR.BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
101	CMP/000092/2023	KSHIRA DHARUA	JAGABANDHU SAHU	//
		VS	VS	CIVIL JUDGE (JD)-SDFC,RAMPUR(Sonepur)
		RAMESH PRADHAN		CS/000026/2018
102	CMP/000093/2023	NRUSINGHA BEHERA	BANSHIDHAR BAUG	//
		VS	VS	1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha)

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CMP/000094/2023	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY, BBSR FARIDA KHATUN VS WASAK KHAN	SHAIK ABDUL NAYEEM VS	CS/0001531/2012 // CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghapur) CS/0000257/2010
104	CMP/000095/2023	MANA RANJAN @ MANORANJAN RAY VS MOHANLAL RAY	ALOK KUMAR PANDA VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Kalahandi) CS/0000001/2020
105	CMP/000096/2023	B.USHARANI VS V.ROJARANI	DIPTI RANJAN BHOKTA VS	// CIVIL JUDGE (SD),JEYPORE(Koraput) CS/0000058/2020
106	CMP/000097/2023	DINABANDHU GIRI VS HIRAMANI BIR	SURYAKANTA DWIBEDI VS	// S.D.J.M.,RAIRAKHOL(Sambalpur) CMA/0000001/2022
107	CMP/000098/2023	RANGADHAR SAHOO VS ALEKHA CHANDRA SAHOO	DEBASIS TRIPATHY VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendrapara) CS/0000468/2021
108	CONTAC/0000001/2023	KUMARI DAS @ DASH VS SATYABRATA SAHU, PRINCIPAL SECY, R AND DM DEPT.	ADV VS	// () //
109	CONTC/0000600/2023	BIRANCHI NARAYAN DEHURI VS V.K.DEV,PRINCIPAL SECY.,FINANCE DEPT.	ADV. VS	// () //
110	CONTC/0000601/2023	RAMESH CHANDRA BISHI VS ANU GARG,IAS	ADV. VS	// () //
111	CONTC/0000602/2023	RAMESH CHANDRA BISHI VS ANU GARG,IAS	ADV. VS	// () //
112	CONTC/0000603/2023	AMBIKA PRASAD DASH VS SURESH KUMAR VASHISTH,IAS	ADV. VS	// () //
113	CONTC/0000604/2023	AMBIKA PRASAD DASH VS DR.BHABANI SHANKAR CHAYANI,OAS(SB)	ADV. VS	// () //

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0000605/2023	KAUSHAL SHARMA VS MANORANJAN MOHAPATRA,SECY.,CUTTACK,DEVELOPMENT AUTHORITY	ADV. VS	// 0
115	CONTC/0000606/2023	SANGEETA JENA VS BHARGAV DASGUPTA,G.M.,ICICI LOMBARD GENERAL INSURANCE CO. LTD.	ADV. VS	// 0
116	CONTC/0000607/2023	NILAKANTHA ROUTARA VS RABINDRA NATH SAHU,COLLECTOR,NAYAGARH	ADV. VS	// 0
117	CONTC/0000608/2023	DEBASARA KANHAR VS RABINDRA NATH SAHU,COLLECTOR,NAYAGARH	ADV. VS	// 0
118	CONTC/0000609/2023	NILIMA SAHOO VS NIKUNJA BIHARI DHAL,ENERGY DEPT.	ADV. VS	// 0
119	CONTC/0000610/2023	SANTOSH KUMAR SAHOO VS BIDHAN CHANDRA RAY,DISTRICT CONSUMER PROTECTION OFFICER,NAYAGARH	ADV. VS	// 0
120	CONTC/0000611/2023	PRAMILA SAHOO VS BHARGAB DASGUPTA,G.M.,ICICI LOMBARD GENERAL INSURANCE CO. LTD.	ADV. VS	// 0
121	CONTC/0000612/2023	DULANA MALLIK VS MANSI NIMBHA,DIRECTOR,ODISHA LIVELIHOOD MISSION,BBSR	ADV. VS	// 0
122	CONTC/0000613/2023	CHHAYA NAYAK VS RABINDRA NATH SAHU,COLLECTOR,NAYAGARH	ADV. VS	// 0
123	CONTC/0000614/2023	SUBASH CHANDRA SAHOO VS RAJANI JANI,JOINT DIRECTOR(SURVEY),SURVEY AND MAP PUBLICATION,CUTTACK	ADV. VS	// 0
124	CONTC/0000615/2023	GOUTAM NAYAK VS TANJENG APANG AO,REVENUE DIVISIONAL COMMNR.,SOUTHERN DIVISION,ODISHA	TRILOCHAN NANDA VS	// 0
125	CONTC/0000616/2023	DHANANJAYA MISHRA	ADV.	//

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0000617/2023	ASWATHY S.,IAS SHYAM SUNDAR GOCHHI	ADV	//
		VS	VS	0
127	CONTC/0000618/2023	ASWATHY S., I.A.S. MATAJI JENA	JYOTSNARANI HOTA	//
		VS	VS	0
128	CONTC/0000619/2023	SHYAMBHAKTA MISHRA,OAS ABHIRAM MALLIK	NIRANJAN BISWAL	//
		VS	VS	0
129	CONTC/0000620/2023	BHAKTA CHARAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES DEPT. DILLIP KUMAR SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
130	CONTC/0000621/2023	ASWATHI S,IAS DIPAL PRADHAN	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
131	CONTC/0000622/2023	DEORANJAN KUMAR SINGH, I.A.S. RAMESH KUMAR JENA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
132	CONTC/0000623/2023	ASWATHY S, I.A.S. LAXMIDHAR MALLIK	KALAPATARU MISHRA	//
		VS	VS	0
133	CONTC/0000624/2023	STATE OF ODISHA PABITRA MOHAN ROUT	ADV.	//
		VS	VS	0
134	CONTC/0000625/2023	BHABANI SHANKAR CHYANI,OAS DEBASHIS SINHA	ADV.	//
		VS	VS	0
135	CONTC/0000626/2023	SUSIL KUMAR LOHANI,DIRECTOR,PANCHYAT RAJ AND EX-OFFICIO ADDL SECY DIBAKAR PRADHAN	ADV	//
		VS	VS	0
136	CONTC/0000627/2023	ADHIRA RANJAN BEHERA,DIVISIONAL FOREST OFFICER SUKANTILATA DAS	RABI NARAYAN BEHERA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0000628/2023	SURYAKANTA SATPATHY BIRENDRA SWAIN VS	ADV VS	// // 0
138	CONTC/0000629/2023	MANASH RANJAN BHOI,TAHASILDAR BAIJAYANTI MALA MOHANTY VS	ADV VS	// // 0
139	CONTC/0000630/2023	MS.ASWATHY,I.A.S RAJENDRA BEHERA VS	GYANALOKA MOHANTY VS	// // 0
140	CONTC/0000631/2023	DR.BIJAYA KUMAR PANIGRAHI,DIRECTOR OF FAMILY WELFARE PRAVAKAR PATRA VS	ADV VS	// // 0
141	CONTC/0000632/2023	MS.ASWATHY S,IAS BIJAYA KUMAR MISHRA VS	ADV VS	// // 0
142	CONTC/0000633/2023	MS.ASWTHY S. IAS DWITIYA BHOI VS	ADV VS	// // 0
143	CONTC/0000634/2023	SATYABRATA SAHU,I.A.S BIBEKANANDA BAL VS	ADV VS	// // 0
144	CONTC/0000635/2023	ASWATHY S.IAS PADMANABHA ROUT VS	ADV VS	// // 0
145	CONTC/0000636/2023	ASWATHY S.I.A.S PRAVAT KUMAR SAMAL VS	ADV VS	// // 0
146	CONTC/0000637/2023	ASWATHY S, I.A.S. GOBARDHAN SAHOO VS	ADV VS	// // 0
147	CONTC/0000638/2023	ASWATHY S.,I.A.S SINIBAS RANA VS	ADV VS	// // 0
		ASWATHY S.,I.A.S		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0000639/2023	PRAMOD KUMAR MUDULI VS ASWATHY S.I.A.S	ADV VS	// 0 //
149	CONTC/0000640/2023	JAGABANDHU BISWAL VS ASWATHY S.I.A.S	ADV VS	// 0 //
150	CONTC/0000641/2023	PRASANTA KUMAR SAHOO VS K.SUDARSHAN CHAKRAVARTHY, IAS	ADV VS	// 0 //
151	CONTC/0000642/2023	RABINDRANATH SENAPATI VS SURESH KUMAR VASHISHTH, I.A.S	ADV VS	// 0 //
152	CONTC/0000643/2023	PRAKASH CHANDRA MOHANTY VS GOBINDA CHANDRA SETHY., I.A.S	ADV VS	// 0 //
153	CONTC/0000644/2023	KALPANA SWAIN VS ASWATHY S.I.A.S	K.K.SWAIN VS	// 0 //
154	CONTC/0000645/2023	DEBA PRASAD MOHARANA VS ASWATHY S.I.A.S	K.K.SWAIN VS	// 0 //
155	CONTC/0000646/2023	RUDRANARAYAN PARIDA VS ASWATHY S.I.A.S	K.K.SWAIN VS	// 0 //
156	CONTC/0000647/2023	KUMARI DAS @ DASH VS SATYABRATA SAHU, PRINCIPAL SECY., R AND DM, DEPT., BBSR	ADV VS	// 0 //
157	CONTC/0000648/2023	NILANCHAL BARIK VS ASWATHY S.I.A.S	K.K.SWAIN VS	// 0 //
158	CONTC/0000649/2023	BAISALI PANDA VS DEORANJAN KUMAR SINGH, SECY., HOME DEPT.	ADV VS	// 0 //
159	CONTC/0000650/2023	AJAYA KUMAR PARIDA	K.K.SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CONTC/0000651/2023	ASWATHY S.I.A.S KALPANA ACHARYA	K.K.SWAIN	//
		VS	VS	()
161	CONTC/0000652/2023	ASWATHY S.I.A.S PRAFULLA KUMAR PUHAN	ADV	//
		VS	VS	()
162	CONTC/0000653/2023	SANGRAM KESHARI MOHAPATRA, DIRECTOR OF SECONDARY EDUCATION, ODISHA JALADHAR JENA	SUSANTA KUMAR DASH	//
		VS	VS	()
163	CONTC/0000654/2023	VIPIN KUMAR, JOINT SECY. NATABAR MOHANTY	SATYAJIT SAMAL	//
		VS	VS	()
164	CONTC/0000655/2023	ASWATHY S.I.A.S RABI CHANDRA BEHERA	ADV	//
		VS	VS	()
165	CONTC/0000656/2023	NRUSINGHA CHARAN SETHY, BLOCK DEVELOPMENT OFFICER, GUDAI DR.BIJAY KUMAR BEHERA	ADV	//
		VS	VS	()
166	CONTC/0000657/2023	BRIGADIER LAXMI CHARAN PATTANAIK, CHAIRMAN, OPSC BANANI DAS	ADV	//
		VS	VS	()
167	CRLA/0000110/2023	NITIN GUPTA, THE CHAIRMAN, CBDT, INCOME TAX DEPT. JIBANANANDA MALLIK	PRADIPTA BEURA	//
		VS	VS	TIGIRIA /138 /2022
168	CRLA/0000111/2023	STATE OF ODISHA PRASANTA@ BAPU PRADHAN	RAKESH KUMAR DAS	P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack)
		VS	VS	CT/0000191/2022
169	CRLA/0000112/2023	STATE OF ODISHA PRAKASH CHANDRA DIXIT	DEBA PRASAD DAS	THAKURGARH /332 /2022
		VS	VS	()
170	CRLA/0000113/2023	STATE OF ODISHA(VIG.) KALU NAIK	BISWA KUMAR MISHRA	//
		VS	VS	BHUBANESWAR VIGILANCE /18 /2015
				JAGANNATHA PRASAD /43 /2018
				()

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLA/0000114/2023	STATE OF ODISHA JAYRAM @JAYARAM MAJHI VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /129 /2021 ()
172	CRLA/0000115/2023	STATE OF ODISHA DINA @ DANABANDHU DASH VS	SURESH KUMAR JENA VS	// SUKINDA /203 /2020 ()
173	CRLA/0000116/2023	STATE OF ODISHA PRAVAT NAIK VS	BHARAT BHUSAN ROUSTRAY VS	// ANGUL TOWN /415 /2018 ()
174	CRLA/0000117/2023	STATE OF ODISHA SACHIDANANDA KISSAN VS	PRAMOD KUMAR MISHRA VS	// CUTTACK VIGILANCE /1 /2018 ()
175	CRLA/0000118/2023	STATE OF ODISHA(VIG.) TIPU @ ABDUL SIDDIK KHAN @ ABDUL SIDDIQ KHAN VS	PRAVASH CHANDRA JENA VS	// JALESWAR /266 /2018 ()
176	CRLA/0000119/2023	STATE OF ODISHA MUNA @ PRADIP MOHARANA VS	UDIT RANJAN JENA VS	// JAGANNATHA PRASAD /145 /2014 ()
177	CRLMA/0000032/2023	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	ASHOK KUMAR SARANGI VS	// NAYAGARH SADAR /42 /2009 ()
178	CRLMA/0000033/2023	STATE OF ODISHA PRAKASH RAGHUNATH CHOUDHURY VS	ADV VS	// SEMILLIGUDA /68 /2018 ()
179	CRLMC/0000504/2023	STATE OF ODISHA SONU KISHANI@SONU@KISHANI SONU VS	SACHIDANANDA DASH VS	// NARAYANPATNA /77 /2016 ()
180	CRLMC/0000505/2023	STATE OF ODISHA GHANA@DHANANJAY MITRA@DHANANJAY MANDAL VS	MAKANTA BARIK VS	// JHARIGAM /125 /2013 ()
181	CRLMC/0000506/2023	STATE OF ODISHA PRATAP KUMAR SATPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// ANGUL TOWN /329 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0000507/2023	PRATAP KUMAR SATPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	ANGUL TOWN /330 /2021 () //
183	CRLMC/0000508/2023	PRATAP KUMAR SATPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	NALCO /135 /2021 () //
184	CRLMC/0000509/2023	PRATAP KUMAR SATPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	ANGUL TOWN /482 /2021 () //
185	CRLMC/0000510/2023	MADHU@MADAN MOHAN MALLIK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	KENDRAPARA SADAR /494 /2022 () //
186	CRLMC/0000511/2023	NIRANJAN SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /135 /2021 () //
187	CRLMC/0000512/2023	KALIM KHAN@JAGU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	TIGIRIA /231 /2022 () //
188	CRLMC/0000513/2023	BHARAT BHUSAN BISHI VS STATE OF ODISHA	DEBENDRANATH MISRA VS	CANTONMENT ROAD /23 /2022 () //
189	CRLMC/0000514/2023	ANISH MAYANK AIND VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	HIRAKUD /20 /2020 () //
190	CRLMC/0000515/2023	SANJAY KUMAR BAL@KAJAL VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /195 /2020 () //
191	CRLMC/0000516/2023	SONALI PANDA VS STATE OF ODISHA	MAHES DAS VS	JHARSUGUDA /604 /2015 () //
192	CRLMC/0000517/2023	TUKUNA@GYANA RANJAN DEO VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /31 /1993 () //
193	CRLMC/0000518/2023	M.D IMRAN	SIDHARTHA DAS	BARBIL /268 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0000519/2023	STATE OF ODISHA PADMAN NAYAK	TUKUNA KUMAR MISHRA	// B.SINGHPUR /33 /2017
		VS	VS	()
195	CRLMC/0000520/2023	STATE OF ODISHA SURYA NARAYAN PRADHAN@SURJYA	JYOTIRMAYA SAHOO	// KODALA /75 /2004
		VS	VS	()
196	CRLMC/0000521/2023	STATE OF ODISHA SATYANARAYAN SAHOO	BISWAJIT RANJAN TRIPATHY	// ULLUNDA /33 /2019
		VS	VS	()
197	CRLMC/0000522/2023	STATE OF ODISHA S.SANKAR PATRA	BASANTA KUMAR DAS	// ASKA /251 /2009
		VS	VS	()
198	CRLMC/0000523/2023	STATE OF ODISHA ALOK PRIYADARSHI	ASHOK KUMAR BEHERA	// MAHILA P.S. BUXIBAZAR /5 /2020
		VS	VS	()
199	CRLMC/0000524/2023	STATE OF ODISHA MANOJ KUMAR RATH	KAUSTAVA MOHANTY	// / /0
		VS	VS	()
200	CRLMC/0000525/2023	STATE OF ODISHA KUNU KARA	BIJAYA KUMAR RAGADA	// JUJUMURA /80 /2017
		VS	VS	()
201	CRLMC/0000526/2023	STATE OF ODISHA SK.ABASH@SK. ABBAS	AMULYA RATNA PANDA	// BASTA /304 /2021
		VS	VS	()
202	CRLMC/0000527/2023	STATE OF ODISHA KISHAN KUMAR DAS@KISHAN	AMULYA RATNA PANDA	// REMUNA /59 /2021
		VS	VS	()
203	CRLMC/0000528/2023	STATE OF ODISHA SAGAR@DEBASIS DAS@PRIYADARSI DEBASIS DASBITAS KUMAR SWAIN	AMULYA RATNA PANDA	// TIGIRIA /4 /2020
		VS	VS	()
204	CRLMC/0000529/2023	STATE OF ODISHA MANA BEHERA@AJAY KUMAR BEHERA	SUSHANTA HARICHANDAN	// BANKI /21 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0000530/2023	STATE OF ODISHA ADARSHA PRIYADARSHINI SAHOO VS	PRADEEP KUMAR KUNDU VS	// SAMBALPUR TOWN /51 /2019 ()
206	CRLMC/0000531/2023	STATE OF ODISHA SARAT KUMAR SAHU@SARAT SAHU VS	SIDDHARTH GOUTAM DAS VS	// PURUSHOTTAMPUR /82 /2016 ()
207	CRLMC/0000532/2023	STATE OF ODISHA GOURI BALA PATRO VS	SOMANATH SATAPATHY VS	// MAHILA (BERHAMPUR) /87 /2019 ()
208	CRLMC/0000533/2023	STATE OF ODISHA LINGARAJ MEHER VS	SARAT KUMAR JENA VS	// / /0 ()
209	CRLMC/0000534/2023	STATE OF ODISHA KISHORE CHANDRA JENA VS	SATYA RANJAN MULIA VS	// CHAULIAGANJA /167 /2015 ()
210	CRLMC/0000535/2023	STATE OF ODISHA HARIBANDHU PADHAN VS	JAYADEBA BEHERA VS	// DUNGURIPALI /40 /2022 ()
211	CRLMC/0000536/2023	STATE OF ODISHA JERBAS DIGAL VS	SUSANTA KUMAR MISHRA VS	// RAIKIA /59 /2012 ()
212	CRLMC/0000537/2023	STATE OF ODISHA DURGA PRASAD PARIDA VS	TUSAR KUMAR MISHRA VS	// / /0 ()
213	CRLMC/0000538/2023	JAYANTI ROUL TARA BAI YADAV VS	NIRANJAN LENKA VS	// NANDAPUR /69 /2016 ()
214	CRLMC/0000539/2023	STATE OF ODISHA MUKTA ASHOK CHAVHAN VS	NIRANJAN LENKA VS	// NANDAPUR /69 /2016 ()
215	CRLMC/0000540/2023	STATE OF ODISHA DEVLAL SAVALIRAM YADAV VS	NIRANJAN LENKA VS	// NANDAPUR /69 /2016 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0000541/2023	SIBA PRASAD MOHANTY VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	MAHILA P.S.(BBSR) /69 /2020 () //
217	CRLMC/0000542/2023	RASHMI@RASMI RANJAN PATTAYAT VS STATE OF ODISHA	PRAVASH CH. JENA VS	BHOGRAI /218 /2022 () //
218	CRLMP/0000165/2023	YASODA NAYAK VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	/ /0 () //
219	CRLMP/0000166/2023	ASHUTOSH PANDA VS STATE OF ODISHA	GOKULANANDA PADHI VS	/ /0 () //
220	CRLMP/0000167/2023	SANJAY KUMAR MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
221	CRLMP/0000168/2023	ASHOK KUMAR MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
222	CRLMP/0000169/2023	RAMESH SHIKA VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
223	CRLMP/0000170/2023	ORGANIZATION OF UNITED WORKING JOURNALISTS VS STATE OF ODISHA	SUDHAKR BHASINAD DAS VS	/ /0 () //
224	CRLMP/0000171/2023	K.RABINDRA KUMAR PATRA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	/ /0 () //
225	CRLMP/0000172/2023	HEMANTA KUMAR BAG VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	/ /0 () //
226	CRLMP/0000173/2023	NARAYAN GOCHHAYAT VS STATE OF ODISHA	OMKAR DEV DAS VS	Bamapada (Industrial Area) /260 /2022 () //
227	CRLMP/0000174/2023	SATRUGHANA SAHOO	AMULYA RATNA PANDA	JAJPUR ROAD /650 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0000175/2023	PURUSHOTTAM GIRI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0000176/2023	SIPUN SAHOO	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0000177/2023	SAILENDRI SAHU	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0000178/2023	DEBASISH PANDA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	CRLMP/0000179/2023	JASODA BEHERA	SASHIBHUSAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMP/0000180/2023	SASMITA SETHI	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMP/0000181/2023	BRAJA PRADHAN	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMP/0000182/2023	NILIMA PRIYADARSINI	T.PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	CRLREV/0000046/2023	PRASANT KUMAR HARICHANDAN	KISHORE CHANDRA RAJGURUMOHAPATRA	CHANDAKA P.S. /64 /2016
		VS	VS	()
		STATE OF ODISHA		//
237	CRLREV/0000047/2023	APARNA PANDA	RAKESH KUMAR MALLICK	MADHUPATNA /86 /2017
		VS	VS	()
		STATE OF ODISHA		//
238	CRLREV/0000048/2023	GOPINATH PADHI	SATYAJIT MOHAPATRA	DHUSURI /10 /1996
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLREV/000049/2023	STATE OF ODISHA ASHOK DAS VS PRASANTA KUMAR BEHERA	GOURI MOHAN RATH VS	// //0 ()
240	CRLREV/000050/2023	SUBHENDU MISHRA VS ANITA PATI	BISHAL BAIVAB VS	// //0 //
241	FAO/000047/2023	MANAGER IN CHARGE,M/S. NATIONAL INSURANCE CORPORATION VS JITENDRA KUMAR MOHAPATRA	SUBRAT SATPATHY VS	// () //
242	FAO/000048/2023	LIPAN MALLICK VS UNION OF INDIA	SATYABAN SAHOO VS	// () //
243	FAO/000049/2023	RITA PATNAIK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// () //
244	FAO/000050/2023	KAILASH CHANDRA DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// () //
245	ITA/000028/2023	PRINCIPAL COMM. OF INCOME TAX, SAMBALPUR VS M/S. GANESH ORES PVT. LTD.	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// () //
246	LPA/000001/2023	SUDHANSU SEKHAR JENA VS KALPANA PARIDA	JAYASINGH BEHERA VS	// () //
247	MACA/000064/2023	BICHITRANANADA SAHOO VS BINOD SINGH	PRADEEP KUMAR MISHRA VS	// () //
248	MACA/000065/2023	SABITA MAJHI VS PARAMANANDA BILAS	PABITRA KUMAR NAYAK VS	// () //
249	MACA/000066/2023	ARNAPURNA MAJHI VS RAMANI APAT	SANTOSH KUMAR PATTANAIK, SR. ADV. VS	// () //

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0000067/2023	BIJAY KUMAR DASH VS CHITTARANJAN BIHARI	KAPILA CHARAN NAYAK VS	// 0 //
251	MATA/0000031/2023	MANOJ KUMAR BASTIA VS SANDHYARANI BASTIA	DHANANJAYA MUND VS	// 0 //
252	RSA/0000031/2023	BATAKRUSHNA SAHOO VS LAXMIDHAR SAHOO	J.R. DASH VS	// 0 //
253	RVWPET/0000021/2023	RAJASHREE GAJENDRA VS STATE OF ODISHA	ADV. VS	// 0 //
254	RVWPET/0000022/2023	SULOCHANA DEI VS INDRAMANI SWAIN	BUDHIRAM DAS VS	// 0 //
255	STREV/0000004/2023	M/S UTKAL AUTOMOBILES LTD. VS STATE OF ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
256	TRP(C)/0000044/2023	DEBAJYOTI MALLICK VS SUVENDU KUMAR MALLICK	SARADA PRASAD DASH VS	// 0 //
257	TRPCRL/0000007/2023	GAJANAN RANA@SANANDA RANA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	MUDANPUR RAMPUR /105 /2020 0 //
258	WA/0000117/2023	BARAPADA SCHOOL OF ENGNR., AND TECHNOLOG VS BIKASH RANJAN JENA	SWINI PATNAIK VS	// 0 //
259	WA/0000118/2023	PUNJAB NATIONAL BANK,KOLKATA VS VISA INDUSTRIES LTD.	S.S.RAO VS	// 0 //
260	WA/0000119/2023	PUNJAB NATIONAL BANK, KOLKATA VS VISA INFRASTRUCTURE LTD.	S.S.RAO VS	// 0 //
261	WA/0000120/2023	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C. (S AND ME)	//

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WA/0000121/2023	PRAMOD KUMAR MOHAPATRA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0
263	WA/0000122/2023	BINOD BIHARI KHUNTIA STATE OF ODISHA	A.G.A	//
		VS	VS	0
264	WA/0000123/2023	DASIRI RAMAYA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0
265	WA/0000124/2023	ARJUNA PRUSTY STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
266	WA/0000125/2023	ANAMA MAHANTA STATE OF ODISHA	A.G.A	//
		VS	VS	0
267	WA/0000126/2023	PREMANANDA MUDULI STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
268	WA/0000127/2023	PADMA CHARAN SAHU STATE OF ODISHA	A.G.A.	//
		VS	VS	0
269	WP(C)/0002637/2023	NIRANJAN ROUT NIMAI HANSDAH	SARADA PRASAD DASH	//
		VS	VS	0
270	WP(C)/0002638/2023	STATE OF ODISHA SUBASH CHANDRA MOHANTY	DR.PURUSOTTAM CHULI	//
		VS	VS	0
271	WP(C)/0002639/2023	STATE OF ODISHA BIJAY KUMAR MOHANTY	PRASANNA PANDA (3)	//
		VS	VS	0
272	WP(C)/0002640/2023	STATE OF ODISHA RASANANDA BEHERA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0002641/2023	MAHANADI COALFIELDS LTD. ANGUL RASANANDA BEHERA VS MAHANADI COALFIELDS LTD. ANGUL	BHABANI SANKAR TRIPATHY (1) VS	// // ()
274	WP(C)/0002642/2023	MURALIDHAR ROUT VS STATE OF ODISHA	MANAS PATI VS	// // ()
275	WP(C)/0002643/2023	BHARAT SAHANI VS STATE OF ORISSA	MANAS PATI VS	// // ()
276	WP(C)/0002644/2023	BIJAYA KUMAR PANDA VS STATE OF ORISSA	MANAS PATI VS	// // ()
277	WP(C)/0002645/2023	SOUBHAGINI BAHUK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()
278	WP(C)/0002646/2023	KESHABA CHANDRA PANIGRAHI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// // ()
279	WP(C)/0002647/2023	SUSHREE RASHMI REKHA MOHANTY VS SECY., ODISHA R AND DM, DEPT.	KISHORE KUMAR MISHRA VS	// // ()
280	WP(C)/0002648/2023	YUBRAJ JAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // ()
281	WP(C)/0002649/2023	ASHOK KUMAR ACHARIYA VS ADDL. COMMNR. S AND C, SETTLEMENT AND CONSOLIDATION, GANJAM	BIJAYA KUMAR BEHERA I VS	// // ()
282	WP(C)/0002650/2023	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
283	WP(C)/0002651/2023	SANATANA BADATYA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0002652/2023	KABIRAJA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
285	WP(C)/0002653/2023	GODABARI SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
286	WP(C)/0002654/2023	DURGA PRASAD DASH VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
287	WP(C)/0002655/2023	MADHAB GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
288	WP(C)/0002656/2023	PUSPANJALI SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
289	WP(C)/0002657/2023	NANKUN BAG VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
290	WP(C)/0002658/2023	RAJANI KANTA TRIPATHY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
291	WP(C)/0002659/2023	RAGHUNATH CHOUDHURY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
292	WP(C)/0002660/2023	NALINI KUMARI DEVI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
293	WP(C)/0002661/2023	KISHOR CHANDRA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
294	WP(C)/0002662/2023	JAGADISH MISHRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
295	WP(C)/0002663/2023	MANORAMA DASH	SHARMISTHA SAMAL	//

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0002664/2023	STATE OF ODISHA KUMUDA CHANDRA PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
297	WP(C)/0002665/2023	STATE OF ODISHA KALPANA KUMARI DEVI	SHARMISTHA SAMAL	//
		VS	VS	0
298	WP(C)/0002666/2023	STATE OF ORISSA NARAYAN PADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
299	WP(C)/0002667/2023	STATE OF ODISHA UTTAM KUMAR RATH	SHARMISTHA SAMAL	//
		VS	VS	0
300	WP(C)/0002668/2023	STATE OF ODISHA MAMINI SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
301	WP(C)/0002669/2023	STATE OF ODISHA SUDHAKAR NATH	SHARMISTHA SAMAL	//
		VS	VS	0
302	WP(C)/0002670/2023	STATE OF ODISHA BINOD BIHARI BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
303	WP(C)/0002671/2023	STATE OF ORISSA KIRAN KUMAR MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
304	WP(C)/0002672/2023	STATE OF ODISHA GOPAL KRUSHNA PADHI	SHARMISTHA SAMAL	//
		VS	VS	0
305	WP(C)/0002673/2023	STATE OF ODISHA PADMA CHARAN PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
306	WP(C)/0002674/2023	STATE OF ODISHA BIRENDRA KUMAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0002675/2023	STATE OF ODISHA AKSHAYA KUMAR ACHARYA VS	SHARMISTHA SAMAL VS	// // 0
308	WP(C)/0002676/2023	STATE OF ODISHA GITANJALI MOHAPATRA VS	SHARMISTHA SAMAL VS	// // 0
309	WP(C)/0002677/2023	STATE OF ORISSA RABINDRA SETHY VS	SHARMISTHA SAMAL VS	// // 0
310	WP(C)/0002678/2023	STATE OF ODISHA BISHNU PRIYA PATTANAIAK VS	SHARMISTHA SAMAL VS	// // 0
311	WP(C)/0002679/2023	STATE OF ODISHA JANATA MOHAPATRA VS	SHARMISTHA SAMAL VS	// // 0
312	WP(C)/0002680/2023	STATE OF ODISHA ASHOK KUMAR SWAIN VS	SHARMISTHA SAMAL VS	// // 0
313	WP(C)/0002681/2023	STATE OF ORISSA FAKIR MOHAN PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
314	WP(C)/0002682/2023	STATE OF ODISHA BHIMASEN BEHERA VS	SHARMISTHA SAMAL VS	// // 0
315	WP(C)/0002683/2023	STATE OF ODISHA DUSHMANTA PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
316	WP(C)/0002684/2023	STATE OF ODISHA SURENDRA KUMAR SAHU VS	SHARMISTHA SAMAL VS	// // 0
317	WP(C)/0002685/2023	STATE OF ODISHA HARIHARA PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0002686/2023	PRAMODA CHANDRA RATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
319	WP(C)/0002687/2023	UDAYA NATH BARAD VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
320	WP(C)/0002688/2023	CHARUSMITA DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
321	WP(C)/0002689/2023	SUJATA KUMARI PADHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
322	WP(C)/0002690/2023	M.RAJAMMA VS STATE OF ORISSA	JITENDRA KUMAR NAIK VS	// 0 //
323	WP(C)/0002691/2023	MARKANDA BEHARA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
324	WP(C)/0002692/2023	ABANI KUMAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
325	WP(C)/0002693/2023	DURYADHAN NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
326	WP(C)/0002694/2023	SAROJ SAMAL VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //
327	WP(C)/0002695/2023	TIKESWAR PARIDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
328	WP(C)/0002696/2023	SAMIR KUMAR BARIK VS THE SECY., INSURANCE OMBUDSMAN, BBSR	BIJAYA KUMAR NAYAK (3) VS	// 0 //
329	WP(C)/0002697/2023	KIRAN AJIT KUJUR	PRATAP CHANDRA CHHINCHANI	//

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0002698/2023	CHIEF MANAGER CUM AO, PUNJAB NATIONAL BANK, SAMBALPUR SHANTILATA BEHERA	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
331	WP(C)/0002699/2023	STATE OF ODISHA RAJALAXMI MISHRA	RAMA KRISHNA BISOI	//
		VS	VS	0
332	WP(C)/0002700/2023	STATE OF ODISHA GOLAK BEHARI JENA	ARABINDA TRIPATHY	//
		VS	VS	0
333	WP(C)/0002701/2023	STATE OF ODISHA ABINASH PATNAIK	KAMALA KANTA NAYAK	//
		VS	VS	0
334	WP(C)/0002702/2023	STATE OF ODISHA SUNIL KUMAR MISHRA	RAMA KRISHNA BISOI	//
		VS	VS	0
335	WP(C)/0002703/2023	STATE OF ODISHA SATYABRATA MOHANTA	SAILABALA JENA	//
		VS	VS	0
336	WP(C)/0002704/2023	UNION OF INDIA SARBESWAR DAS	SAILABALA JENA	//
		VS	VS	0
337	WP(C)/0002705/2023	UNION OF INDIA NAGEN SAHU	NIRMAL CHANDRA DAS	//
		VS	VS	0
338	WP(C)/0002706/2023	STATE OF ODISHA BHRAMARBARA NAIK @ BHARAT NAIK	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
339	WP(C)/0002707/2023	THE PRESIDENT, BSE, ODISHA DILLIP KUMAR CHANDI	NIHAL RATH	//
		VS	VS	0
340	WP(C)/0002708/2023	STATE OF ODISHA CH SRINIVAS RAO	HARIPAD MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		//
341	WP(C)/0002709/2023	RASHMI RANJAN BIHARI	CHANDRA SEKHAR PANDA	//
		VS	VS	()
		PRINCIPAL SECY. TO GOVT., PR AND DW DEPT., BBSR		//
342	WP(C)/0002710/2023	GOPINATH BAG	HARIPAD MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
343	WP(C)/0002711/2023	BIRAJ KUMAR PATNAIK	NIHAL RATH	//
		VS	VS	()
		STATE OF ODISHA		//
344	WP(C)/0002712/2023	SRINIBASH DASH	SIDDHARTHA PRASAD MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
345	WP(C)/0002713/2023	PANDAB BARAL	SUKANTA KUMAR DALAI	//
		VS	VS	()
		CHIEF MANAGER AND AO, BANK OF INDIA, BBSR SME BRANCH		//
346	WP(C)/0002714/2023	PARESH KUMAR PANDA	SUKANTA KUMAR DALAI	//
		VS	VS	()
		UNION OF INDIA		//
347	WP(C)/0002715/2023	M/S MILAN AGENCY, RAYAGADA	SUKANTA KUMAR DALAI	//
		VS	VS	()
		AO, UCO BANK, RAYAGADA BRANCH		//
348	WP(C)/0002716/2023	LAXMIKANTA NAYAK	SUKANTA KUMAR DALAI	//
		VS	VS	()
		REGIONAL MANAGER, INDIAN BANK, BBSR		//
349	WP(C)/0002717/2023	JIGRUN BIBI	SUKANTA KUMAR DALAI	//
		VS	VS	()
		STATE OF ODISHA		//
350	WP(C)/0002718/2023	NIHAR RANJAN PARIDA	SWARUP RANJAN SINGHSAMANT	//
		VS	VS	()
		STATE OF ODISHA		//
351	WP(C)/0002719/2023	SHYAM SUNDAR SAHOO	BHABANI SANKAR DAS	//
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0002720/2023	KSHYANAPRAVA DAS VS STATE OF ODISHA	DAITARI PRADHAN VS	// 0 //
353	WP(C)/0002721/2023	MANORANJAN SAHU VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	// 0 //
354	WP(C)/0002722/2023	SHESHADEBA SAHU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
355	WP(C)/0002723/2023	KUTULU KUMAR MAJHI VS STATE OF ODISHA	MAHARSHI MOHAPATRA VS	// 0 //
356	WP(C)/0002724/2023	ANANTA PRASAD BAG VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //
357	WP(C)/0002725/2023	BIRAJA PRASAD ACHARYA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
358	WP(C)/0002726/2023	ANUP NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
359	WP(C)/0002727/2023	ANTHRES DUNG DUNG VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
360	WP(C)/0002728/2023	ANTHRES DUNG DUNG VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
361	WP(C)/0002729/2023	RASA PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
362	WP(C)/0002730/2023	TRILOCHAN SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
363	WP(C)/0002731/2023	CHITTA RANJAN SARANGI	GOPINATH PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0002732/2023	GAJENDRA PRASAD PANDA	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		COMMNR., CT AND GST, STATE TAX APPEAL, GANJAM		//
365	WP(C)/0002733/2023	PRAMILA SETHY	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0002734/2023	UTTAM RAJ DUTTA	ASOK MOHANTY	//
		VS	VS	0
		THE COLLECTOR AND DM, PURI		//
367	WP(C)/0002735/2023	AKHILA RAM JENA	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0002736/2023	DEBASIS LENKA	AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0002737/2023	KUMARI TAPASWINI BISWAL	LINGARAJ MOHANTY	//
		VS	VS	0
		THE AO, PNB, BALASORE		//
370	WP(C)/0002738/2023	KALANDI CHARAN PARIDA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0002739/2023	JAYA KRUSHAN PRADHAN	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0002740/2023	JAGABANDHU DASH	SMRUTI RANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0002741/2023	JAMITRA PRADHAN @ JAMITRA KUMARI PRADHANSUSANTA KUMAR BARAL		//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0002742/2023	JAYSHREE DAS	PRONOY MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0002743/2023	MEMBER, BOARD OF REVENUE, ODISHA KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// // ()
376	WP(C)/0002744/2023	NARENDRA DIXIT VS SATYABHAMA BEHERA	BAMADEV BARAL VS	// // ()
377	WP(C)/0002745/2023	PRAHALLAD PUHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // ()
378	WP(C)/0002746/2023	ST. XAVIERS HIGH SCHOOL, AMBAPUA, BERHAMPUR VS EPFO, BBSR	ANAKI KANTA MAHAPATRA VS	// // ()
379	WP(C)/0002747/2023	CHINMAYA RANJAN PARIDA VS THE EXECUTIVE OFFICER, PARADEEP MUNICIPALITY, JAGATSINGHPUR	JATINDRA KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0002748/2023	BIMAL KUMAR SAHOO VS AXIS BANK LTD., BBSR	BIBHUTI BHUSAN MISHRA VS	// // ()
381	WP(C)/0002749/2023	LALATENDU NAYAK VS STATE OF ODISHA	KODONDA BHUYAN VS	// // ()
382	WP(C)/0002750/2023	ARAKHITA BEHERA VS THE ACCOUNTANT GENERAL (A AND E), BBSR	UMARANI PANDA VS	// // ()
383	WP(C)/0002751/2023	BIJAYA KUMAR BEHURA VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	// // ()
384	WP(C)/0002752/2023	MADHABA CHANDRA SAHOO VS COLLECTOR CUM CHAIRPERSON, DISTRICT ENVIRONMENT IMPACT ASSESSMENT AUTHORITY, NAYAGARH	BIJAYA KUMAR SAHOO VS	// // ()
385	WP(C)/0002753/2023	M/S JAGABANDHU ENTERPRISERS PVT. LTD.,BBSR VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0002754/2023	ABHAY KUMAR DAS VS STATE OF ODISHA	ARUN KUMAR SAHU VS	// 0 //
387	WP(C)/0002755/2023	M/S. R.K.INTERPRISE, KEONJHAR VS CT AND GST OFFICER, KEONJHAR CIRCLE, JAJPUR	KAJAL SAHOO VS	// 0 //
388	WP(C)/0002756/2023	BANAMBAR BEHERA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
389	WP(C)/0002757/2023	SITARAM DEHERI VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
390	WP(C)/0002758/2023	PADMABATI SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
391	WP(C)/0002759/2023	BISWARANJAN BARIK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
392	WP(C)/0002760/2023	LAXMI PRIYA MOHANTY VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
393	WP(C)/0002761/2023	ST. XAVIERS CHILDREN EDUCATION AND WELFARE TRUST, KANTAMAHAPATRA VS EPFO, BBSR	TRISTIA KANTAMAHAPATRA VS	// 0 //
394	WP(C)/0002762/2023	SIDHA BARAHI AGENCY, BADABARANGA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
395	WP(C)/0002763/2023	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
396	WP(C)/0002764/2023	ALOK RANJAN PATRA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
397	WP(C)/0002765/2023	A.M.SALES, GOPALGAON BALASORE 1	AMITAV DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0002766/2023	SR. DIVISIONAL MANAGER, LIC OF INDIA, BBSR ALOK RANJAN PATRA	SUBASH CH PANI	//
		VS	VS	0
399	WP(C)/0002767/2023	STATE OF ODISHA M/S.AARBI COMBINES, CUTTACK	AMITAV DAS	//
		VS	VS	0
400	WP(C)/0002768/2023	SR. DIVISIONAL MANAGER, LIC OF INDIA, BBSR RAMAKANTA JENA	BRAJA KISHORE PANDA	//
		VS	VS	0
401	WP(C)/0002769/2023	STATE OF ODISHA SADHU CHARAN SWAIN	SIBA PRASAD SWAIN	//
		VS	VS	0
402	WP(C)/0002770/2023	STATE OF ODISHA KESHABA MEHER	KIRTAN DANG	//
		VS	VS	0
403	WP(C)/0002771/2023	STATE OF ODISHA SATYABHAMA MEHER	KIRTAN DANG	//
		VS	VS	0
404	WP(C)/0002772/2023	STATE OF ODISHA CHANDRAKANTA MEHER	KIRTAN DANG	//
		VS	VS	0
405	WP(C)/0002773/2023	STATE OF ODISHA JANHABI MEHER	KIRTAN DANG	//
		VS	VS	0
406	WP(C)/0002774/2023	STATE OF ODISHA THABIRA SAHU	KIRTAN DANG	//
		VS	VS	0
407	WP(C)/0002775/2023	STATE OF ODISHA NIRANJAN HOTA	BIJAY KUMAR BEHERA	//
		VS	VS	0
408	WP(C)/0002776/2023	STATE OF ODISHA BIBHUTI BHUSAN MOHANTY	BIJAY KUMAR BEHERA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0002777/2023	STATE OF ODISHA KUMUDINI NAIK VS	SUBRAT MISRA VS	// // 0
410	WP(C)/0002778/2023	NATIONAL THERMAL POWER CORPORATION LTD. NEW DELHI ASIT KUMAR NANDA VS	SUBRAT MISRA VS	// // 0
411	WP(C)/0002779/2023	NTPCL, NEW DELHI BINOD BIHARI DAS VS	SUBRAT MISRA VS	// // 0
412	WP(C)/0002780/2023	NTPCL, NEW DELHI SRIDHAR GOCHHAYAT VS	SUBRAT MISRA VS	// // 0
413	WP(C)/0002781/2023	NTPCL, NEW DELHI SOMABARI LAGURI VS	SUBRAT MISHRA VS	// // 0
414	WP(C)/0002782/2023	NTPCL, NEW DELHI SAYED NOOR ALI VS	SUBRAT MISRA VS	// // 0
415	WP(C)/0002783/2023	NTPCL, NEW DELHI SAMAR KESHARI SAHOO VS	SUBRAT MISRA VS	// // 0
416	WP(C)/0002784/2023	NTPCL, NEW DELHI SUBASH CHANDRA PADHI VS	SHASHI BHUSAN JENA VS	// // 0
417	WP(C)/0002785/2023	STATE OF ODISHA NEELOMADHABO DAS VS	SUBRAT MISRA VS	// // 0
418	WP(C)/0002786/2023	NTPCL, NEW DELHI RAJ KISHORE MISHRA VS	SUBRAT MISRA VS	// // 0
419	WP(C)/0002787/2023	NTPCL, NEW DELHI NARENDRA CHANDRA PANDA VS	SUBRAT MISRA VS	// // 0

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0002788/2023	SANTOS KUMAR MAHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
421	WP(C)/0002789/2023	DASARATHI PRADHAN VS NTPCL, NEW DELHI	SUBRAT MISRA VS	// 0 //
422	WP(C)/0002790/2023	CHANCHAL SINGH VS NTPCL, NEW DELHI	SUBRAT MISRA VS	// 0 //
423	WP(C)/0002791/2023	RAUNDEY MARNDI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
424	WP(C)/0002792/2023	CHANDRABHANU TRIPATHY VS NTPCL, NEW DELHI	SUBRAT MISRA VS	// 0 //
425	WP(C)/0002793/2023	GOURA PRASAD SINGH VS NTPCL, NEW DELHI	SUBRAT MISRA VS	// 0 //
426	WP(C)/0002794/2023	S.V RAMAN PATTNAIK VS NTPCL, NEW DELHI	SUBRAT MISRA VS	// 0 //
427	WP(C)/0002795/2023	SUSHANTA CHHURA VS OPSC, CUTTACK	SWAPNA KUMAR OJHA VS	// 0 //
428	WP(C)/0002796/2023	R.S ACHYUTANANDA VS NTPCL, NEW DELHI	SUBRAT MISRA VS	// 0 //
429	WP(C)/0002797/2023	BASUDEV DAS VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
430	WP(C)/0002798/2023	DEBENDRANATH PATTANAIAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
431	WP(C)/0002799/2023	GOLAK BIHARI SAHOO	SUBRAT MISRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		NTPCL, NEW DELHI		//
432	WP(C)/0002800/2023	RAJARAM BHAGAT	SUBRAT MISRA	//
		VS	VS	0
		NTPCL, NEW DELHI		//
433	WP(C)/0002801/2023	RABINDRA KUMAR SAMAL	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0002802/2023	SNEHALATA MISHRA	SUBRAT MISRA	//
		VS	VS	0
		NTPCL, NEW DELHI		//
435	WP(C)/0002803/2023	HEMALATA BISOI	SUBRAT MISRA	//
		VS	VS	0
		NTPCL, NEW DELHI		//
436	WP(C)/0002804/2023	SHIKHA ROY	DIBYARANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0002805/2023	DAYANIDHI PATI	UMA CHARAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0002806/2023	K T THANKCHAN	SUBRAT MISRA	//
		VS	VS	0
		NTPCL, NEW DELHI		//
439	WP(C)/0002807/2023	BAIDYANATH SAHU	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0002808/2023	CHANDAN PRASAD SAHOO	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0002809/2023	M/S KMC RKD JOINT VENTURE, HYDERABAD	SIDHANT DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0002810/2023	SOUMYA RANJAN KHATUA	BANSHIDHAR SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0002811/2023	ODISHA STATE SEEDS CORP. LTD.,BBSR RATNAMANJARI CHOUDHURY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0 //
444	WP(C)/0002812/2023	SATYASAGAR MISHRA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
445	WP(C)/0002813/2023	DIBYAJYOTI JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
446	WP(C)/0002814/2023	M/S HIND STUDY CENTER, BARIPADA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
447	WP(C)/0002815/2023	NIRANJAN PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
448	WP(C)/0002816/2023	M/S EASTERN INDIA PHARMACEUTICAL LABORATORY, VS BANK OF BARODA	PRABODHA CHANDRA PANIGRAHI VS	// 0 //
449	WP(C)/0002817/2023	M/S MDSG CONSTRUCTION PVT. LTD., NUAPADA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
450	WP(C)/0002818/2023	SUNAYANA METAL INDUSTRIES LTD.,SUNDARGARH VS CEO, TPWODL, BURLA	VIJIT PATNAIK VS	// 0 //
451	WP(C)/0002819/2023	RANJAN KUMAR BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
452	WP(C)/0002820/2023	SURESH CHANDRA PATTNAYAK VS STATE OF ODISHA	SRINIBAS MOHANTY VS	// 0 //
453	WP(C)/0002821/2023	HEMANTA KUMAR DISIRI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0002822/2023	RINKI SAHOO VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
455	WP(C)/0002823/2023	HERMINA KULLU VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
456	WP(C)/0002824/2023	SASMITA BEHERA VS GENERAL MANAGER, I AND PR, MCL, SAMBALPUR	DEBENDRA KUMAR DHAR VS	// 0 //
457	WP(C)/0002825/2023	M/S.KALINGA HATCHERY PVT LTD. NAYAPALLI VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	JAGAMOHAN PATTANAIAK VS	// 0 //
458	WP(C)/0002826/2023	HARASAMANI KANTHA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
459	WP(C)/0002827/2023	MANJUSA PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
460	WP(C)/0002828/2023	DHANESWAR GHADAI VS THE COLLECTOR CUM DM, KHORDHA	JAYADEBA BEHERA VS	// 0 //
461	WP(C)/0002829/2023	LALITA DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
462	WP(C)/0002830/2023	BANCHANIDHI JENA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
463	WP(C)/0002831/2023	DR.NIRANJAN MISHRA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
464	WP(C)/0002832/2023	SUSAMA MANJARI NAYAK VS THE CM, BANK OF INDIA, CUTTACK	BIKRAM CHANDRA GHADAI VS	// 0 //
465	WP(C)/0002833/2023	SAROJ KUMAR ARUK	AMIYA KUMAR TARAI	//

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0002834/2023	STATE OF ODISHA KHAGESWAR SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
467	WP(C)/0002835/2023	RM, RBI, BBSR SANKARACHARYA PRADHAN	MANAS KUMAR CHAND	//
		VS	VS	0
468	WP(C)/0002836/2023	ODISHA GRAMYA BANK, BBSR MAMINA DEHURY @ NAYAK	SURYAKANTA DWIBEDI	//
		VS	VS	0
469	WP(C)/0002837/2023	SANTOSH KUMAR DEHURY ALEKH KUMAR SWAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
470	WP(C)/0002838/2023	RM, RBI, BBSR JAGDISH DEHURI	BRAJA MOHAN SARANGI	//
		VS	VS	0
471	WP(C)/0002839/2023	RM, RBI, BBSR AMULYA MOHANTY	BRAJA MOHAN SARANGI	//
		VS	VS	0
472	WP(C)/0002840/2023	RM, RBI, BBSR DADHIKESWAR CHASA	SURYAKANTA DWIBEDI	//
		VS	VS	0
473	WP(C)/0002841/2023	STATE OF ODISHA PRATIMA FILING STATION, GANJAM	BRAJA MOHAN SARANGI	//
		VS	VS	0
474	WP(C)/0002842/2023	THE TRANSPORT COMMNR. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK BIJAY KUMAR SAHU	TUSAR KUMAR MISHRA	//
		VS	VS	0
475	WP(C)/0002843/2023	STATE OF ODISHA PRIYABRATA NAYAK	SANGRAMJIT PANDA	//
		VS	VS	0
476	WP(C)/0002844/2023	UNION OF INDIA JAYANTI PANDA	BINOD KUMAR PANIGRAHI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0002845/2023	STATE OF ODISHA DEBASIS PADHI VS	ASISH KUMAR RAY VS	// // ()
478	WP(C)/0002846/2023	STATE OF ODISHA RABINDRA NATH BARIK VS	SUBIR PALIT VS	// // ()
479	WP(C)/0002847/2023	STATE OF ODISHA DIPTI REKHA ROUTRAY VS	TRILOCHAN PANIGRAHI VS	// // ()
480	WP(C)/0002848/2023	STATE OF ODISHA SYED BARKAT ALI TANWIR VS	SOUMYA RANJAN DAS VS	// // ()
481	WP(C)/0002849/2023	SECRETARY, S AND ME DEPT.,BBSR RATNA ROY VS	SUKANTA KUMAR NAYAK VS	// // ()
482	WP(C)/0002850/2023	SUB COLLECTOR, CUTTACK JYOTSNA NAYAK VS	TRILOCHAN PANIGRAHI VS	// // ()
483	WP(C)/0002851/2023	STATE OF ODISHA BANITA BALIARSINGH VS	SUBRAT KUMAR NAYAK VS	// // ()
484	WP(C)/0002852/2023	BHARAT PRADHAN SANJEEV GANGADEV VS	KOUSIK ANANDA GURU VS	// // ()
485	WP(C)/0002853/2023	STATE OF ODISHA SUNIMIYA NAYAK VS	DR.SIMANCHALLA RANJIT VS	// // ()
486	WP(C)/0002854/2023	STATE OF ODISHA SANDHYARANI NAYAK VS	RAMESH CHANDRA OJHA VS	// // ()
487	WP(C)/0002855/2023	COLLECTOR, JAJPUR PAILA SAMAL VS	PRASANNA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0002856/2023	JUDHISTHIR BARIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	// () //
489	WP(C)/0002857/2023	ALIKA KANHAR VS SUPERINTENDING ENGINEER, NATIONAL HIGHWAY CIRCLE (SOUTH), BERHAMPUR	SUSANTA KUMAR MISHRA VS	// () //
490	WPCRL/0000011/2023	SUBRAT SAHOO VS STATE OF ODISHA	ASISH KUMAR RAY VS	/ /0 () //
491	ABLAPL/0001076/2023	AKASH BARIK @ LAXMAN BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	CHANDUA /83 /2022 () //
492	ABLAPL/0001077/2023	HARIHAR BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	CHANDUA /83 /2022 () //
493	ABLAPL/0001078/2023	ROSHNA KHATUN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BOUDH /222 /2022 () //
494	ABLAPL/0001079/2023	DIPU MALIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	JAKHAPURA /7 /2023 () //
495	ABLAPL/0001080/2023	BISWANATH NAYAK VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	DELANGA /31 /2023 () //
496	ABLAPL/0001081/2023	MOHAN MADHUSUDAN BAG VS STATE OF ODISHA	SABYASACHI MISHRA VS	JEYPORE VIGILANCE /16 /2022 () //
497	ABLAPL/0001082/2023	SIBA BEHERA @ BUDHIA VS STATE OF ODISHA	MANORANJAN PADHI VS	PAHALA /12 /2023 () //
498	ABLAPL/0001083/2023	BALIA @ BALARAM JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /169 /2022 () //
499	ABLAPL/0001084/2023	CHARULATA SAHOO	AJAYA KUMAR BARAL	ROURKELA VIGILANCE /27 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0001085/2023	STATE OF ODISHA(VIG.) SK. TAKI @ TIKI KHAN	KALPATARU MISHRA	// NISCHINTAKOILI /189 /2021
		VS	VS	()
501	ABLAPL/0001086/2023	STATE OF ODISHA TAKI KHAN	KALPATARU MISHRA	// NISCHINTAKOILI /19 /2022
		VS	VS	()
502	ABLAPL/0001087/2023	STATE OF ODISHA LAXMI NAIK	ANUGRAHA NARAYAN SAMANTARAY	// DHENKANAL SADAR /9 /2023
		VS	VS	()
503	ABLAPL/0001088/2023	STATE OF ODISHA PRAVAT MOHAPATRA	AMITAV TRIPATHY	// ITAMATI /17 /2023
		VS	VS	()
504	ABLAPL/0001089/2023	STATE OF ODISHA NARESH CHANDRA NAYAK	SANGRAM KESHARI ROUT	// BHADRAK RURAL /26 /2023
		VS	VS	()
505	ABLAPL/0001090/2023	STATE OF ODISHA SANTOSH SHARMA	PANCHANAN PANIGRAHI	// MANGALA BAG /6 /2023
		VS	VS	()
506	ABLAPL/0001091/2023	STATE OF ODISHA SK. SAIFUL@SAIFUL KHAN	SMRUTI RANJAN MOHAPATRA	// TIGIRIA /231 /2022
		VS	VS	()
507	ABLAPL/0001092/2023	STATE OF ODISHA AMIYA KUMAR PANIGRAHI	ALOK KUMAR KAR	// NAWAPARA /23 /2023
		VS	VS	()
508	ABLAPL/0001093/2023	STATE OF ODISHA HARA @ HARIHAR BARIK	DURLLABHA RANJAN MISHRA	// BIRMAHARAJPUR /10 /2023
		VS	VS	()
509	ABLAPL/0001094/2023	STATE OF ODISHA SAKIL KHAN	SUSANTA KUMAR BARAL	// KHUNTUNI /16 /2023
		VS	VS	()
510	ABLAPL/0001095/2023	STATE OF ODISHA DURGA PRASANA DAS	RATNAKAR SAHOO	// MADHUPATNA /290 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0001096/2023	STATE OF ODISHA SUBHASIS PRADHAN @ MANOJ VS	MANOJ KUMAR MALLICK VS	// RAJNAGAR /23 /2023 ()
512	ABLAPL/0001097/2023	STATE OF ODISHA PRIYAMBADA MOHANTY VS	ASHOK JENA VS	// MAHILA P.S.(BBSR) /7 /2023 ()
513	ABLAPL/0001098/2023	STATE OF ODISHA MUSTAPHIK KHAN @ TAFIK VS	ARIJEET MISHRA VS	// PATTAMUNDAI /155 /2021 ()
514	ABLAPL/0001099/2023	STATE OF ODISHA JITU NARAYAN SAHOO VS	SAMARESH PATTANAIAK VS	// KUJANGA /471 /2022 ()
515	ABLAPL/0001100/2023	STATE OF ODISHA BISWAJIT BEHERA VS	SURYANARAYAN BISWAL VS	// DHARMASALA /714 /2022 ()
516	ABLAPL/0001101/2023	STATE OF ODISHA ANANTA PALEI VS	ABHIJIT DAS VS	// JENAPUR /16 /2023 ()
517	ABLAPL/0001102/2023	STATE OF ODISHA DINESH KARNA VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /34 /2023 ()
518	ABLAPL/0001103/2023	STATE OF ODISHA KAMINI MALLIK VS	PANCHANAN PANIGRAHI VS	// BHUBAN /64 /2017 ()
519	ABLAPL/0001104/2023	STATE OF ODISHA PRALAYA MALLIK VS	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /52 /2023 ()
520	ABLAPL/0001105/2023	STATE OF ODISHA NAYEEM BAKHSH VS	SAMVIT MOHANTY VS	// TIRTOL /212 /2020 ()
521	ABLAPL/0001106/2023	STATE OF ODISHA PRAKASH CHANDRA SAHU VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// GOP /514 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0001107/2023	PRAKASH NAYAK @ KALIA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /305 /2022 () //
523	ABLAPL/0001108/2023	BIJAYA PUJARI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AMBABHONA /12 /2023 () //
524	ABLAPL/0001109/2023	PATITAPABAN NATH VS STATE OF ODISHA	SAMBIT BISWAL VS	MAHAKALPARA /27 /2023 () //
525	ABLAPL/0001110/2023	SWARNALATA SAMANTRAY VS STATE OF ODISHA	RAMAKANTA SAHOO VS	DARGHA BAZAR /134 /2022 () //
526	ABLAPL/0001111/2023	PRADIPTA @ PRADEEPTA KUMAR PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NIMAPADA /230 /2022 () //
527	ABLAPL/0001112/2023	MANJULA KUMARI PANIGRAHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
528	ABLAPL/0001113/2023	TAPAN MALLIK @ TAPAN KUMAR MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDIPUR /8 /2023 () //
529	ABLAPL/0001114/2023	SAGAR @ DEBASIS DAS @ PRIYADARSI DEBASIS DAS VS STATE OF ODISHA	ABHIS KUMAR SWAIN VS	ATHGARH /23 /2020 () //
530	ABLAPL/0001115/2023	PINTU BEHERA VS STATE OF ODISHA	SANGRAM MISHRA VS	/ /0 () //
531	ABLAPL/0001116/2023	DHARMARAJ HANSDAH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BARIPADA TOWN /1102 /2022 () //
532	ABLAPL/0001117/2023	SURAJ BAG VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /681 /2022 () //
533	ABLAPL/0001118/2023	BISWANATH NAIK	PANCHANAN PANIGRAHI	DHENKANAL SADAR /53 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0001119/2023	STATE OF ODISHA ABHIMANYU PATRA	RAJENDRA NARAYAN ROUT	// DHARMASALA /710 /2022
		VS	VS	()
535	ABLAPL/0001120/2023	STATE OF ODISHA AKSHAYA KUMAR PATTNAIK	NIRANJAN NAYAK	// JATNI P.S. /461 /2021
		VS	VS	()
536	ABLAPL/0001121/2023	STATE OF ODISHA SOUMYA SARITA PATTNAIK	NIRANJAN NAYAK	// JATNI P.S. /461 /2021
		VS	VS	()
537	ABLAPL/0001122/2023	STATE OF ODISHA JAMES MILTON NAYAK	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
538	ABLAPL/0001123/2023	STATE OF ODISHA SUSHIL BAG	JUGALA KISHORE PANDA	// TARBHA /2 /2023
		VS	VS	()
539	ABLAPL/0001124/2023	STATE OF ODISHA RANJAN SAHOO @RANJAN KUMAR SAHOO	A.K.SAHOO	// RANPUR /17 /2023
		VS	VS	()
540	ABLAPL/0001125/2023	STATE OF ODISHA BIRENDRA SEUL	ISHADATTA MISHRA	// KULABIRA /164 /2022
		VS	VS	()
541	ABLAPL/0001126/2023	STATE OF ODISHA SIDHARTA JENA	ASIT KUMAR JENA	// KOREI /213 /2022
		VS	VS	()
542	ABLAPL/0001127/2023	STATE OF ODISHA PRASANTA KUMAR NAYAK	ASIT KUMAR JENA	// DHUSURI /21 /2023
		VS	VS	()
543	ABLAPL/0001128/2023	STATE OF ODISHA BENUDHAR MALICK	ASIT KUMAR JENA	// JENAPUR /245 /2022
		VS	VS	()
544	ABLAPL/0001129/2023	STATE OF ODISHA CHANDAN KUMAR SAHOO	AKSHAYA KUMAR SAHOO	// RANPUR /17 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0001130/2023	STATE OF ODISHA PANKAJ NAIK VS	CHIRANJIB ROUT VS	// TALCHER TOWN /66 /2023 ()
546	ABLAPL/0001131/2023	STATE OF ODISHA SURENDRA PATRA @ SILU VS	SARAT KUMAR JENA VS	// KHALLIKOTE /30 /2023 ()
547	ABLAPL/0001132/2023	STATE OF ODISHA SAHINI DIGAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
548	ABLAPL/0001133/2023	STATE OF ODISHA MAHESH @ MAHESWAR PARAJA VS	DIPTI RANJAN BHOKTA VS	// JEYPORE MAHILA /134 /2022 ()
549	ABLAPL/0001134/2023	STATE OF ODISHA TULARAM TANDI VS	AKSHAYA KUMAR SAHOO VS	// KOMNA PS /129 /2022 ()
550	ABLAPL/0001135/2023	STATE OF ODISHA SUDESH SAHU @ SUKDEV VS	BIBHU PRASAD MOHANTY VS	// TAISARA /15 /2023 ()
551	ABLAPL/0001136/2023	STATE OF ODISHA DINABANDHU BISWAL VS	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /60 /2023 ()
552	ABLAPL/0001137/2023	STATE OF ODISHA KANHA SWAIN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /21 /2023 ()
553	ABLAPL/0001138/2023	STATE OF ODISHA PRASANTA NAIK @ KALIA VS	SALAUDDIN KHAN VS	// SAMAL /11 /2023 ()
554	ABLAPL/0001139/2023	STATE OF ODISHA BIPIN CHANDRA DAS VS	BIDYALOK MOHAPATRA VS	// / /0 ()
555	ABLAPL/0001140/2023	STATE OF ODISHA NIRANJAN SAHOO VS	DILLIP KUMAR MOHANTY VS	// MAHANGA /26 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :30/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0001141/2023	GAYADHAR DALEI VS STATE OF ODISHA	PRAVASH CH JENA VS	SPL.TASK FORCE /2 /2023 () //
557	ABLAPL/0001142/2023	P.K.JYOTI PRAKASH DAS@ JYOTI PRAKASH DAS VS STATE OF ODISHA	MADAN MOHAN DAS VS	KHAIRA /186 /2021 () //
558	ABLAPL/0001143/2023	SARAT PRAMANIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	RASGOBINDPUR /318 /2022 () //
559	ABLAPL/0001144/2023	NIHAR RANJAN HATI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NAYAPALLI P.S. /85 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :30/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 LPA/1/2023	SUDHANSU SEKHAR JENA-MP	JAYASINGH BEHERA
2	2/2023 LPA/1/2023	SUDHANSU SEKHAR JENA-MP	JAYASINGH BEHERA
3	2/2023 CONTC(CP)/122/2016	KISHORE PRASHAD ROUT-MP	
4	3/2023 WPCRL/122/2022	SAGARIKA PRUSTY-MP	
5	8/2023 TRPCRL/7/2023	GAJANAN RANA@SANANDA RANA-MP	HIMANSHU SEKHAR MISHRA
6	9/2023 TRPCRL/87/2022	LAXMIDHAR PRADHAN-MP	NITYANANDA BEHURIA
7	11/2023 WPC(OA)/749/2016	SANATAN MUDULI-MP	
8	15/2023 STREV/4/2023	M/S UTKAL AUTOMOBILES LTD.-MP	BHABANI PRASAD MOHANTY
9	15/2023 SA/335/1998	NITYANANDA-MP	MR.SAMARESWAR MOHANTY
10	16/2023 STREV/4/2023	M/S UTKAL AUTOMOBILES LTD.-MP	BHABANI PRASAD MOHANTY
11	25/2023 CONTC/137/2016	SMT.SUBHADRA SATPATHY-MP	M/S. J.RATH
12	28/2023 CMAPL/521/2022	DR. PARSURAM PALEI-MP	ADV.
13	29/2023 CMAPL/68/2023	RABINDRA NATH SETHY-MP	RAMA KRISHNA BISOI
14	30/2023 CMAPL/70/2023	RINKI KATHAR-MP	ADV
15	30/2023 RVWPET/232/2017	CHITARANJAN MOHANTY-MP	IN PERSON (M/S.P.R.MISHRA
16	31/2023 CMAPL/72/2023	REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA-MBV	
17	31/2023 RVWPET/231/2017	CHINTAMANI MOHANTY-MP	IN PERSON (M/S.P.R.MISHRA
18	32/2023 RVWPET/231/2017	CHINTAMANI MOHANTY-MP	IN PERSON (M/S.P.R.MISHRA
19	32/2023 CMAPL/72/2023	REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA-MBV	
20	33/2023 RVWPET/22/2023	SULOCHANA DEI-MP	BUDHIRAM DAS
21	33/2023 CMAPL/74/2023	AJAY KUMAR SWAIN-MP	DR.BINODA KUMAR MISHRA
22	42/2023 MATA/30/2023	ASHISH KUMAR BARIK@ASHISH BARIK-MP	RAKESH KUMAR DAS
23	43/2023 MATA/31/2023	MANOJ KUMAR BASTIA-MP	DHANANJAYA MUND
24	44/2023 MATA/31/2023	MANOJ KUMAR BASTIA-MP	DHANANJAYA MUND
25	49/2023 TRP(C)/44/2023	DEBAJYOTI MALLICK-MP	SARADA PRASAD DASH
26	50/2023	MONALISA TAKRI-MP	

27	TRP(C)/284/2022 51/2023	LAXMIDHAR PRADHAN-MP	NITYANANDA BEHURIA
28	TRP(C)/390/2022 52/2023	LAXMIDHAR PRADHAN-MP	NITYANANDA BEHURIA
29	TRP(C)/391/2022 60/2023	AMULYA KRUSHNA MOHAPATRA-MP	JATINDRA KUMAR MOHAPATRA
30	CRLREV/28/2023 61/2023	APARNA PANDA-MP	RAKESH KUMAR MALLICK
31	CRLREV/47/2023 62/2023	GOPINATH PADHI-MP	SATYAJIT MOHAPATRA
32	CRLREV/48/2023 63/2023	MILI@SUBHALAXMI PATI-MP	M/S.MANOJ BEHARI DAS
33	CRLREV/293/2017 64/2023	ASHOK DAS-MP	GOURI MOHAN RATH
34	CRLREV/49/2023 65/2023	SUBHENDU MISHRA-MP	BISHAL BAIVAB
35	CRLREV/50/2023 65/2023	MANAGER IN CHARGE,M/S. NATIONAL INSURANCE CO.	SUBRAT SATPATHY
36	FAO/47/2023 66/2023	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO.	SOMNATH ROY
37	FAO/508/2022 66/2023	SUBHENDU MISHRA-MP	BISHAL BAIVAB
38	CRLREV/50/2023 67/2023	M/S NEW INDIA ASSURANCE CO.LTD.-MP	SOMNATH ROY
39	FAO/476/2022 67/2023	SUBHENDU MISHRA-MP	BISHAL BAIVAB
40	CRLREV/50/2023 68/2023	THE MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
41	FAO/475/2022 69/2023	M/S. BALASORE ALLOYS LTD.-MP	M.M.SWAIN
42	RSA/44/2022 69/2023	THE DIVL. MANAGER, THE ORIENTAL INSURANCE CO. LTD.	SOMNATH ROY
43	FAO/515/2022 70/2023	RITA PATTNAIK-MP	PRAJIT KUMAR PRADHAN
44	FAO/49/2023 70/2023	SHREE SHREE RASHIK RAY THAKUR-MP	M/S.BANSHIDHAR BAUG
45	RSA/77/2017 71/2023	RABINDRA KUMAR PARIDA-MP	SIDHARATHA MISHRA 1
46	RSA/246/2022 72/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA
47	RSA/113/2017 73/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA
48	RSA/113/2017 74/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA
49	RSA/113/2017 75/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA
50	RSA/113/2017 76/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA
51	RSA/113/2017 77/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA
52	RSA/113/2017 78/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA
53	RSA/114/2017 79/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA
54	RSA/114/2017 80/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA
55	RSA/114/2017 81/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA
56	RSA/114/2017 82/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA
57	RSA/114/2017 83/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA
	RSA/114/2017		

58	84/2023 RSA/31/2023	BATAKRUSHNA SAHOO-MP	J.R. DASH
59	85/2023 RSA/151/2022	D. ROJA REDDY-MP	SAMIR KUMAR MISHRA
60	86/2023 RSA/151/2022	D. ROJA REDDY-MP	SAMIR KUMAR MISHRA
61	87/2023 CMP/92/2023	KSHIRA DHARUA-MP	JAGABANDHU SAHU
62	88/2023 CMP/1289/2022	TULA BARIK-MP	SANJEEB CHAKRAVARTY
63	89/2023 CMP/93/2023	NRUSINGHA BEHERA-MP	BANSHIDHAR BAUG
64	90/2023 CMP/94/2023	FARIDA KHATUN-MP	SHAIK ABDUL NAYEEM
65	91/2023 CMP/559/2016	BRAHMANANDA MOHAPATRA-MP	N.P.PARIJA
66	92/2023 CMP/559/2016	BRAHMANANDA MOHAPATRA-MP	N.P.PARIJA
67	93/2023 CMP/559/2016	BRAHMANANDA MOHAPATRA-MP	N.P. PARIJA
68	94/2023 CMP/559/2016	BRAHMANANDA MOHAPATRA-MP	N.P.PARIJA
69	95/2023 CMP/95/2023	MANA RANJAN @ MANORANJAN RAY-MP	ALOK KUMAR PANDA
70	96/2023 CMP/788/2018	SARAT CHANDRA MISHRA-MP	M/S.ASOK MOHANTY
71	97/2023 CMP/754/2017	BIHARI SAHOO-MP	M/S.SAMIR KUMAR MISHRA
72	98/2023 CMP/727/2019	RANAJIT BEHERA-MP	M/S.SAMIR KUMAR MISHRA
73	99/2023 CMP/96/2023	B.USHARANI-MP	DIPTI RANJAN BHOKTA
74	100/2023 CMP/97/2023	DINABANDHU GIRI-MP	SURYAKANTA DWIBEDI
75	101/2023 CMP/767/2016	SUKANTA KU.SAHOO-MP	M/S.PRADIPTA KU.MOHANTY
76	102/2023 CMP/767/2016	SUKANTA KU.SAHOO-MP	M/S.PRADIPTA KU.MOHANTY
77	103/2023 CMP/53/2017	TARAMANI BISWAL-MP	PRASANTA KUMAR SATAPATHY
78	104/2023 CMP/98/2023	RANGADHAR SAHOO-MP	DEBASIS TRIPATHY
79	112/2023 MACA/552/2022	BHAIGA MUNDA-MP	PRADEEP KUMAR MISHRA
80	113/2023 MACA/574/2018	SASMITA SWAIN-MP	
81	114/2023 MACA/64/2023	BICHITRANANADA SAHOO-MP	PRADEEP KUMAR MISHRA
82	115/2023 MACA/64/2023	BICHITRANANADA SAHOO-MP	PRADEEP KUMAR MISHRA
83	116/2023 MACA/734/2022	B.M., ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD	DDMM ALI KHAN
84	117/2023 MACA/57/2023	LEGAL MANAGER,NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
85	118/2023 MACA/148/2019	PRASANTA KU.SAHOO-MP	DURGA CHARAN DEY
86	119/2023 MACA/65/2023	SABITA MAJHI-MP	PABITRA KUMAR NAYAK
87	120/2023 MACA/66/2023	ARNAPURNA MAJHI-MP	SANTOSH KUMAR PATTANAIAK, SR. ADV.
88	121/2023 MACA/28/2021	DIVYASHREE SAHOO-MP	PABITRA KUMAR NAYAK
89	161/2023	SUJAY MOHANTY @ SUJAY KUMAR MOHANTY-MP	SK. ZAFARULLA

90	BLAPL/1034/2023 162/2023	GOLAK DIGAL-MP	BISWAJIT MOHAPATRA M/S.CHANDAN MISHRA S.MO
91	BLAPL/8574/2022 163/2023	JITENDRA PATIKA-MP	ADHIKARI CHITTARANJAN DAS, MR. DURGA PRASAD
92	BLAPL/7903/2022 164/2023	KARTIK SABAR-MP	PRADEEP KUMAR MOHAPATRA
93	BLAPL/11035/2022 165/2023	BASUDEV PRADHAN-MP	JUGALA KISHORE PANDA
94	BLAPL/1082/2023 166/2023	SUNNY KUMAR-MP	DEVASHIS PANDA
95	BLAPL/1158/2023 167/2023	HARI KHILLA-MP	
96	BLAPL/11407/2021 168/2023	PUNJILAL MEHER-MP	S.S.RAY
97	BLAPL/1179/2023 225/2023	PRAKASH CHANDRA DIXIT-MP	DEBA PRASAD DAS
98	CRLA/112/2023 226/2023	PRAKASH CHANDRA DIXIT-MP	DEBA PRASAD DAS
99	CRLA/112/2023 227/2023	CHIKU SETHI-MP	M/S.DEEPALI MAHAPATRA
100	CRLA/657/2016 228/2023	KALU NAIK-MP	BISWA KUMAR MISHRA
101	CRLA/113/2023 229/2023	KALU NAIK-MP	BISWA KUMAR MISHRA
102	CRLA/113/2023 230/2023	SATYA ROUT-MP	M/S.GAJENDRANATH ROU M/S.NIRANJAN PANDA B.K
103	CRLA/13/2018 231/2023	JAYRAM @JAYARAM MAJHI-MP	SUSHANTA KUMAR JOSHI
104	CRLA/114/2023 232/2023	JAYRAM @JAYARAM MAJHI-MP	SUSHANTA KUMAR JOSHI
105	CRLA/114/2023 233/2023	BHABESH NAYAK-MP	
106	CRLA/239/2017 234/2023	DINA @ DANABANDHU DASH-MP	SURESH KUMAR JENA
107	CRLA/115/2023 235/2023	DINA @ DANABANDHU DASH-MP	SURESH KUMAR JENA
108	CRLA/115/2023 236/2023	BIJAY SEMULI-MP	MR.PRASHANT KUMAR NANDA D.SAHOO M/S.R.B.MI
109	CRLA/165/2020 237/2023	GOBINDA DAS-MP	ANUP KUMAR PATTNAIK
110	CRLA/86/2019 238/2023	PRAVAT NAIK-MP	BHARAT BHUSAN ROURAY
111	CRLA/116/2023 239/2023	PRAVAT NAIK-MP	BHARAT BHUSAN ROURAY
112	CRLA/116/2023 240/2023	PRAVAT NAIK-MP	BHARAT BHUSAN ROURAY
113	CRLA/116/2023 241/2023	BIKRANT KUMAR SINGH@VIKRANT SINGH-MP	MR. ARUN KUMAR BUDHIA, M/S. SK. ZAFARULLA, J.
114	CRLA/301/2017 242/2023	SACHIDANANDA KISSAN-MP	PRAMOD KUMAR MISHRA
115	CRLA/117/2023 243/2023	SACHIDANANDA KISSAN-MP	PRAMOD KUMAR MISHRA
116	CRLA/117/2023 244/2023	SIMANCHAL SETHY-MP	NRUSINGHA NANDA MAHAPATRA
117	CRLA/883/2022 245/2023	SIMANCHAL SETHY-MP	NRUSINGHA NANDA MAHAPATRA
118	CRLA/883/2022 246/2023	MUNA @ PRADIP MOHARANA-MP	UDIT RANJAN JENA
119	CRLA/119/2023 247/2023	MUNA @ PRADIP MOHARANA-MP	UDIT RANJAN JENA
120	CRLA/119/2023 255/2023	SURAJ KUMAR BISWAL-MP	
	ABLAPL/14785/2022		

121	256/2023 ABLAPL/7622/2020	CHITTA RANJAN KANHAR-MP	
122	257/2023 ABLAPL/4992/2022	INDRAMANI DAS-MP	SANTOSH CHANDRA ATABUDHI
123	258/2023 ABLAPL/807/2023	PRASANT @ PRASANTA KUMAR SENAPATI-MP	SHEK ABDUL JABIR
124	259/2023 ABLAPL/15515/2022	NAVIN KUMAR AGARWAL-MP	
125	260/2023 ABLAPL/9431/2022	SANJEEB LAHAR @ SANJEEB MAHARANA-MP	ALOK KUMAR PANDA
126	281/2023 WA/209/2020	DR.ALIVA PATTNAIK-MP	SANJAY KUMAR PATTANAIAK
127	282/2023 WA/117/2023	BARAPADA SCHOOL OF ENGNR., AND TECHNOLOGY-MPASWINI PATNAIK	
128	283/2023 WA/117/2023	BARAPADA SCHOOL OF ENGNR., AND TECHNOLOGY-MPASWINI PATNAIK	
129	284/2023 WA/158/2019	SNEHALATA MOHANTY-MP	MR.SACHIDANANDA SAHOO
130	285/2023 WA/118/2023	PUNJAB NATIONAL BANK,KOLKATA-MP	S.S.RAO
131	286/2023 WA/119/2023	PUNJAB NATIONAL BANK, KOLKATA-MP	
132	287/2023 WA/120/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
133	288/2023 WA/120/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
134	289/2023 WA/120/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
135	290/2023 WA/121/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
136	291/2023 WA/121/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
137	292/2023 WA/121/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
138	293/2023 WA/122/2023	STATE OF ODISHA-MP	A.G.A
139	294/2023 WA/122/2023	STATE OF ODISHA-MP	A.G.A
140	295/2023 WA/122/2023	STATE OF ODISHA-MP	A.G.A
141	296/2023 WA/123/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
142	297/2023 WA/123/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
143	298/2023 WA/123/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
144	299/2023 WA/124/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
145	300/2023 WA/124/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
146	301/2023 WA/124/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
147	302/2023 WA/125/2023	STATE OF ODISHA-MP	A.G.A
148	303/2023 WA/125/2023	STATE OF ODISHA-MP	A.G.A
149	304/2023 WA/125/2023	STATE OF ODISHA-MP	A.G.A
150	305/2023 WA/126/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
151	306/2023 WA/126/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
152	307/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

153	WA/126/2023 308/2023	STATE OF ODISHA-MP	A.G.A.
154	WA/127/2023 309/2023	STATE OF ODISHA-MP	A.G.A.
155	WA/127/2023 310/2023	STATE OF ODISHA-MP	A.G.A.
156	WA/127/2023 361/2023	DUSHMANTA KUMAR MUND@DUSHMANTA MUND-MP	J.N.PANDA
157	CRLMC/2536/2021 362/2023	BIKRAM MISHRA-MP	JANAKI KANTA MAHAPATRA
158	CRLMC/416/2023 363/2023	SOMANATH NANDA-MP	SAMBIT SAMAL
159	CRLMC/1058/2020 364/2023	KALIM KHAN@JAGU-MP	SMRUTI RANJAN MOHAPATRA
160	CRLMC/512/2023 365/2023	BHARAT BHUSAN BISHI-MP	DEBENDRANATH MISRA
161	CRLMC/513/2023 366/2023	ANISH MAYANK AIND-MP	KOUSIK ANANDA GURU
162	CRLMC/514/2023 367/2023	AKHAYA BISWAL-MP	KABIRAJ PRADHAN
163	CRLMC/415/2023 368/2023	SONALI PANDA-MP	MAHES DAS
164	CRLMC/516/2023 369/2023	M.D IMRAN-MP	SIDHARTHA DAS
165	CRLMC/518/2023 370/2023	SATYANARAYAN SAHOO-MP	BISWAJIT RANJAN TRIPATHY
166	CRLMC/521/2023 371/2023	ALOK PRIYADARSHI-MP	ASHOK KUMAR BEHERA
167	CRLMC/523/2023 372/2023	MANOJ KUMAR RATH-MP	KAUSTAVA MOHANTY
168	CRLMC/524/2023 373/2023	SHYAM SUNDAR SWAIN-MP	
169	CRLMC/4061/2022 374/2023	BAMAN CHARAN DAS-MP	PRADEEP KUMAR MOHANTY
170	CRLMC/386/2023 375/2023	RAJA@RAJENDRA PRASAD SWAIN@RANENDRA PRATA	BISWANATH BHUSAN ROUSTRAY
171	CRLMC/2818/2021 376/2023	CHANDRAKANTA PAIKARAY-MP	SURYAKANTA DWIBEDI
172	CRLMC/69/2021 377/2023	SAGAR@DEBASIS DAS@PRIYADARSI DEBASIS DAS-MP	BITAS KUMAR SWAIN
173	CRLMC/528/2023 378/2023	GOURI BALA PATRO-MP	SOMANATH SATAPATHY
174	CRLMC/532/2023 379/2023	KISHORE CHANDRA JENA-MP	SATYA RANJAN MULIA
175	CRLMC/534/2023 380/2023	JERBAS DIGAL-MP	SUSANTA KUMAR MISHRA
176	CRLMC/536/2023 381/2023	JERBAS DIGAL-MP	SUSANTA KUMAR MISHRA
177	CRLMC/536/2023 382/2023	DURGA PRASAD PARIDA-MP	TUSAR KUMAR MISHRA
178	CRLMC/537/2023 383/2023	RASHMI@RASMI RANJAN PATTAYAT-MP	PRAVASH CH. JENA
179	CRLMC/542/2023 1227/2023	BIJAY KUMAR MOHANTY-MP	PRASANNA PANDA (3)
180	WP(C)/2639/2023 1228/2023	RASANANDA BEHERA-MP	BHABANI SANKAR TRIPATHY (1)
181	WP(C)/2640/2023 1229/2023	RASANANDA BEHERA-MP	BHABANI SANKAR TRIPATHY (1)
182	WP(C)/2641/2023 1230/2023	M/S. SAINIK MINING AND ALLIED SERVICES LTD.,NEW DELHI	DEVIKUMAR PATNAIK
183	WP(C)/1654/2023 1231/2023	SUSHREE RASHMI REKHA MOHANTY-MP	KISHORE KUMAR MISHRA
	WP(C)/2647/2023		

184	1232/2023 WP(C)/2648/2023	YUBRAJ JAIN-MP	PRABODHA CHANDRA NAYAK
185	1233/2023 WP(C)/2371/2021	JYOTSNARANI SARANGI-MP	AKSHAYA KUMAR PANDEY
186	1234/2023 WP(C)/33713/2022	GUMAN CHARAN JENA-MP	SOUBHAGYA KUMAR DASH
187	1235/2023 WP(C)/24282/2011	M/S.IDCOL KALINGA IR-MP	M/S.BANOJA KU.PATTNAIK, D.P.NANDA, S.PATTNAIK
188	1236/2023 WP(C)/18676/2015	ORISSA STATE HOUSING BOARD-MP	M/S.SOMANATH MISHRA
189	1237/2023 WP(C)/7796/2022	PRAKRUTI BHUSAN RAY-MP	NITISH KUMAR MISHRA
190	1238/2023 WP(C)/1057/2023	PRABODH CHANDRA MOHANTY-MP	RABINDRA NATH PRUSTY
191	1239/2023 WP(C)/2697/2023	KIRAN AJIT KUJUR-MP	PRATAP CHANDRA CHHINCHANI
192	1240/2023 WP(C)/2497/2022	GM, EAST COAST RAILWAY, BBSR-MP	
193	1241/2023 WP(C)/2703/2023	SATYABRATA MOHANTA-MP	SAILABALA JENA
194	1243/2023 WP(C)/34888/2022	MONALI ROUTHAY-MP	BINODINI SINGH
195	1244/2023 WP(C)/2713/2023	PANDAB BARAL-MP	SUKANTA KUMAR DALAI
196	1245/2023 WP(C)/30962/2021	DEBENDRANATH SAHOO-MP	SOUMYA MISHRA
197	1246/2023 WP(C)/2715/2023	M/S MILAN AGENCY, RAYAGADA-MP	SUKANTA KUMAR DALAI
198	1247/2023 WP(C)/2714/2023	PARESH KUMAR PANDA-MP	SUKANTA KUMAR DALAI
199	1248/2023 WP(C)/2716/2023	LAXMIKANTA NAYAK-MP	SUKANTA KUMAR DALAI
200	1249/2023 WP(C)/2717/2023	JIGRUN BIBI-MP	SUKANTA KUMAR DALAI
201	1250/2023 WP(C)/2719/2023	SHYAM SUNDAR SAHOO-MP	BHABANI SANKAR DAS
202	1251/2023 WP(C)/2718/2023	NIHAR RANJAN PARIDA-MP	SWARUP RANJAN SINGHSAMANT
203	1252/2023 WP(C)/36233/2022	JITENDRA PRASAD-MP	PRAKASH KUMAR MISHRA
204	1253/2023 WP(C)/2721/2023	MANORANJAN SAHU-MP	BIPLAB P.B. BAHALI
205	1254/2023 WP(C)/2722/2023	SHESHADEBA SAHU-MP	PRAKASH KUMAR MISHRA
206	1255/2023 WP(C)/2724/2023	ANANTA PRASAD BAG-MP	HEMANT KUMAR MUND
207	1256/2023 WP(C)/2732/2023	GAJENDRA PRASAD PANDA-MP	JATINDRA KUMAR MOHAPATRA
208	1257/2023 WP(C)/2734/2023	UTTAM RAJ DUTTA-MP	ASOK MOHANTY
209	1258/2023 WP(C)/2736/2023	DEBASIS LENKA-MP	AMIYA KUMAR MOHANTY (A)
210	1259/2023 WP(C)/2746/2023	ST. XAVIERS HIGH SCHOOL, AMBAPUA, BERHAMPUR-MP	MANAKI KANTA MAHAPATRA
211	1260/2023 WP(C)/2744/2023	NARENDRA DIXIT-MP	BAMADEV BARAL
212	1261/2023 WP(C)/2748/2023	BIMAL KUMAR SAHOO-MP	BIBHUTI BHUSAN MISHRA
213	1262/2023 WP(C)/10498/2015	KANTA GHADAI-MP	M/S.ANAM CH.PANDA
214	1263/2023 WP(C)/8472/2014	SANTOSH KU.RATH-MP	
215	1264/2023	MADHABA CHANDRA SAHOO-MP	BIJAYA KUMAR SAHOO

216	WP(C)/2752/2023 1265/2023	M/S JAGABANDHU ENTERPRISERS PVT. LTD.,BBSR-MP	NIROD KUMAR SAHU
217	WP(C)/2753/2023 1266/2023	LAXMIDHARA DAS-MP	M/S.ANUP KU JENA
218	WP(C)/3261/2016 1267/2023	LAXMIDHARA DAS-MP	M/S.ANUP KU JENA
219	WP(C)/3261/2016 1268/2023	LAXMIDHARA DAS-MP	M/S.ANUP KU JENA
220	WP(C)/3261/2016 1269/2023	BANAMBAR BEHERA-MP	ATMAJIT MANMITH DAS
221	WP(C)/2756/2023 1270/2023	SITARAM DEHERI-MP	ATMAJIT MANMITH DAS
222	WP(C)/2757/2023 1271/2023	SUGRIBA SWAIN-MP	JANAKI KANTA MAHAPATRA
223	WP(C)/2276/2023 1272/2023	M/S. R.K.INTERPRISE, KEONJHAR-MP	KAJAL SAHOO
224	WP(C)/2755/2023 1273/2023	ST. XAVIERS CHILDREN EDUCATION AND WELFARE TRUST, KANIKEPADA-MP	JANAKI KANTA MAHAPATRA
225	WP(C)/2761/2023 1274/2023	A.M.SALES, GOPALGAON BALASORE 1-MP	AMITAV DAS
226	WP(C)/2765/2023 1275/2023	M/S.AARBI COMBINES, CUTTACK-MP	AMITAV DAS
227	WP(C)/2767/2023 1276/2023	IPSITA DASH-MP	AVIJIT MISHRA
228	WP(C)/39468/2021 1277/2023	MADANA MOHAN BEHERA-MP	
229	WP(C)/21568/2022 1278/2023	ARNAPURNA TIADI @ PANDA-MP	M/S.G.P.JENA
230	WP(C)/12384/2019 1279/2023	SHRIMANT KUMAR MISHRA-MP	
231	WP(C)/21570/2022 1280/2023	KALHA KHALKHO-MP	
232	WP(C)/14545/2022 1281/2023	KALHA KHALKHO-MP	
233	WP(C)/14549/2022 1282/2023	DAYANIDHI PATI-MP	UMA CHARAN MISHRA
234	WP(C)/2805/2023 1283/2023	CHANDAN PRASAD SAHOO-MP	SOMADARSAN MOHANTY
235	WP(C)/2808/2023 1284/2023	M/S KMC RKD JOINT VENTURE, HYDERABAD-MP	SIDHANT DWIBEDI
236	WP(C)/2809/2023 1285/2023	SRINIBAS SAHOO-MP	BIBHUTI BHUSAN SWAIN
237	WP(C)/778/2023 1286/2023	SOUMYA RANJAN KHATUA-MP	BANSHIDHAR SATAPATHY
238	WP(C)/2810/2023 1287/2023	SRIDHAR SAHU-MP	
239	WP(C)/39022/2021 1288/2023	SIBA CHARAN BEURA-MP	SAILABALA JENA
240	WP(C)/5853/2022 1289/2023	M/S EASTERN INDIA PHARMACEUTICAL LABORATORY, BBSR-MP	CHANDRA PANIGRAHI
241	WP(C)/2816/2023 1290/2023	PRATAP CHANDRA PARIDA-MP	
242	WP(C)/29286/2021 1291/2023	M/S VBR INFRATECH INDIA PVT. LTD.-MP	
243	WP(C)/22832/2021 1292/2023	M/S MDSG CONSTRUCTION PVT. LTD., NUAPADA-MP	PRABODHA CHANDRA NAYAK
244	WP(C)/2817/2023 1293/2023	SANJAY AGRAWAL-MP	
245	WP(C)/36367/2022 1294/2023	SUNAYANA METAL INDUSTRIES LTD.,SUNDARGARH-MP	AVIJIT PATNAIK
246	WP(C)/2818/2023 1295/2023	SK.ZAHID-MP	MILAN KANUNGO
	WP(C)/34158/2022		

247	1296/2023 WP(C)/2822/2023	RINKI SAHOO-MP	BISWA PRAKASH DHAL
248	1297/2023 WP(C)/2825/2023	M/S.KALINGA HATCHERY PVT LTD. NAYAPALLI-MP	JAGAMOHAN PATTANAİK
249	1298/2023 WP(C)/2835/2023	SANKARACHARYA PRADHAN-MP	MANAS KUMAR CHAND
250	1299/2023 WP(C)/2836/2023	MAMINA DEHURY @ NAYAK-MP	SURYAKANTA DWIBEDI
251	1300/2023 WP(C)/2843/2023	PRIYABRATA NAYAK-MP	SANGRAMJIT PANDA
252	1301/2023 WP(C)/2846/2023	RABINDRA NATH BARIK-MP	AMITABH MISHRA
253	1302/2023 WP(C)/2848/2023	SYED BARKAT ALI TANWIR-MP	SOUMYA RANJAN DAS
254	1303/2023 WP(C)/2850/2023	JYOTSNA NAYAK-MP	TRILOCHAN PANIGRAHI
255	1304/2023 WP(C)/2851/2023	BANITA BALIARSINGH-MP	SUBRAT KUMAR NAYAK
256	1305/2023 WP(C)/2853/2023	SUNIMIYA NAYAK-MP	DR.SIMANCHALLA RANJIT
257	1306/2023 WP(C)/2854/2023	SANDHYARANI NAYAK-MP	RAMESH CHANDRA OJHA
258	1307/2023 WP(C)/2855/2023	PAILA SAMAL-MP	PRASANNA KUMAR MISHRA
259	1309/2023 WP(C)/2857/2023	ALIKA KANHAR-MP	SUSANTA KUMAR MISHRA